

**Before the Hon'ble National Green Tribunal,
Eastern Zone Bench, Kolkata.**

Original Application No.66 / 2023 / EZ

Brundaban Das Azad	...	Applicant
	-Vrs.-	
Union of India & others	Respondents

I N D E X

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2.	<u>ANNEXURE-A/5</u> Copy of minutes of meeting dt.30.4.2022 Taken by Chief Secretary.	
3.	<u>ANNEXURE-B/5</u> Copy of State Pollution Control Board letter No.7876 dt.06.05.2022 regarding compliance as per meeting dt.30.4.2022.	
4.	<u>ANNEXURE-C/5 SERIES</u> Copy of minutes of meeting held on dt.4.5.2022 under the Chairmanship of Special Secretary to Govt. H & U.D. Department regarding pollution of River Daya which was issued on 05.05.2022.	
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6. **ANNEXURE-E/5**
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No.13518 dt.04.08.2022 by the H&U.D. Deptt.
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8. **ANNEXURE-G/5 SERIES**
Copy of minutes of meeting dt.07.09.2022 &
20.10.2022 which were issued on 14.09.2022
& 03.11.2022 respectively.
9. **ANNEXURE-H/5**
Copy of Notification No.19285 dt.18.11.2022
Regarding reconstitution of Task Force for
abatement of pollution of river Daya &Gangua
nallah.
10. **ANNEXURE-I/5 SERIES**
Copy of minutes of meetings held on 10.02.23,
26.05.2023, 30.05.23, 08.07.23, 29.07.23 & 10.8.2023
regarding Abatement of pollution of River Daya and
Gangua nallah which were issued on 13.02.2023,
21.06.2023 & 07.08.2023 respectively.

Place:

By the Respondent No.5 through

Date: 13/9/23


Advocate

**Before the Hon'ble National Green Tribunal,
Eastern Zone Bench, Kolkata.**

Original Application No.66 / 2023 / EZ

Brundaban Das Azad ... Applicant

-Vrs.-

Union of India & others Respondents

**Counter affidavit filed on behalf of Principal Secretary, Housing and
Urban Development, Govt. Of Odisha (Respondent No.5).**

I Shri Prasanta Kumar Mohapatra, aged about 59 years, S/o Late Narasingh Mohapatra at present working as Engineer-in-Chief, Orissa Water Supply and Sewerage Board (OWSSB) at Unnati Bhawan, Satyanagar, Bhubaneswar, District-Khordha, Odisha do hereby solemnly affirm and state as follows :-.

1. That the Principal Secretary, Housing & Urban Development Department, Government of Odisha has been arrayed as Respondent No.5 in the present Original Application. This deponent has been authorised by the Principal Secretary, Housing & Urban Development Department, Government of Odisha to swear this affidavit on his behalf. This deponent is otherwise acquainted with the fact of the present case and competent to swear this affidavit.

2. That the Applicant in the present Original Application has prayed for following directions stated below :-

a. Direct State respondents to restrict the dumping of municipal waste into the Gangua canal.

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Notary, Cuttack Town
Regd. No-ON-04/1995

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- b. Direct respondents to take steps to clean all the waste and other pollutants that has been dumped in the Gangua canal.
 - c. Direct all the respondents to take steps to convert the said canal into water body.
 - d. Direct all the respondents to take steps to remove all the sand and shoals from the said canal.
 - e. Constitute a committee to monitor and for compliance of the directions passed in the instant application.
 - f. Further be pleased to direct State respondents to undertake huge plantation work on river embankment immediately to restore back the riverine ecology and environment.
 - g. Direction may be given to establish water treatment plants at each important location so that untreated waste water doesn't enter River Daya or Chilika Lake.
 - h. Direction may be given to create proper drainage plan in the Bhubaneswar city so that solid and liquid wastes are not dumped directly into these water bodies.
 - i. Direction of Removal of unauthorised encroachment that have encroached the water body.
 - j. Or any other order(s) direction(s) may be passed as deemed fit and proper.
3. That in the present case, Applicant's main grievance is regarding pollution of Gangua Canal and pollution of river Daya. This Original Application has been filed by the Applicant on 01.05.2023. But Govt. of Odisha has already been seized upon these issues of pollution of Gangua Canal and River Daya and has taken several measures to address this critical issue of pollution and has drawn strategy to prevent the pollution and to draw comprehensive plans

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to utilise the Gangua Canal as a major water body for the benefits of people residing nearby areas of the said Gangua canal. On cleaning of Gangua Canal the River Daya will also be pollution free.

4. That it is respectfully submitted that on 30.04.2022 a High Level meeting was held under the Chairmanship of the then Chief Secretary of Odisha, Shri Suresh Chandra Mohapatra, for restoration of water quality of River Daya. It was widely and vividly discussed regarding water quality of River Daya & Gangua Nallah (Canal) and drains falling on Gangua Nallah (Canal). It was discussed that the water quality of River Daya has been deteriorated due to the discharge of untreated waste water of Bhubaneswar city through Gangua Nallah (Canal).
5. That the Dr.K.Murugesen, IFS, Member Secretary, State Pollution Control Board, Odisha submitted that so far 4 nos. of sewage treatment plants with total treatment capacity 135.5 MLD have been installed for treatment of waste water and one more STP with treatment capacity of 48 MLD is under progress. But the capacity utilization on these STPs are very less i.e. 19 MLD as per the information received from Housing & Urban Development Department, Government of Odisha during March 2022. Therefore, it is necessary to expedite the action to be taken by Housing & Urban Development Department, Government of Odisha to increase the capacity utilization of the STPs.
6. That in the said meeting dt.30.04.2022 under the Chairmanship of the then Chief Secretary Sri Suresh Chandra Mahapatra, IAS, the Principal Secretary, Housing & Urban Development Department, Government of Odisha submitted in detail regarding the steps taken for sewage treatment and septage treatment in

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Bhubaneswar city and the difficulties faced for early completion of sewage treatment plant. The Principal Secretary, Housing & Urban Development Department, Government of Odisha submitted that as on April 2022 the construction work of 48 MLD STP at Rokati is approximately 90% completed and balance will be completed on June 2022. Besides these two nos. of septage treatment plant of each 75 KLD have been already commissioned to treat faecal sludge generated in the city of Bhubaneswar.

He also informed that besides the sewer connections to the STP, it is also necessary to identify the other polluting sources to River Daya & Gangua nallah and also contributing to the waste loads to the drains of the city. He has suggested the following five points as additional measures to control the river & nallah pollution due to discharge of untreated waste water.

1. Track all the 10 major drains and all the pollution sources from the river discharge points to backward. Google map be referred to for tracking the sources.
2. Ground truthing to be done to check if all major housing complex/ Apartment have either functional captive STP or connected to city sewer systems.
3. Verify all major polluting sources including housing, commercial, institutional and industrial establishment and take remedial actions.
4. Identify land parcels on either side of the major and tributary drains for construction of interception and diversion weir and stabilization ponds for en-route treatment and discharge back to drain.

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5. Identify the major pollution sources outside the Bhubaneswar Municipal Corporation limits in the peri-urban and rural areas adjoining the River stream of Daya basing on satellite map information and take up remedial measures.

Copy of minutes of the meeting dt.30.4.2022 is annexed herewith as **Annexure-A/5.**

7. That the State Pollution Control Board vide letter No.7876 dt.06.05.2022 has circulated the minutes of the meeting on restoration of River Daya and called for compliance report within 27th May, 2022. Said letter dt.06.05.2022 is filed herewith as **Annexure-B/5.**

8. That thereafter another meeting was held on 04.05.2022 under the Chairmanship of Special Secretary to Govt. H & U.D. Department regarding pollution of River Daya. In the said meeting Water Resources Department stated that they were releasing 5 cusecs of water into River Daya from Daya west branch canal. Now the department has started releasing 10 - 15 cusecs of water from Daya West Branch Canal to River Daya. They also stated that presently they are releasing 100 cusecs of water through Puri main canal and outfalls to river Kuakhai. Further in coming days they will raise the supply to 150 cusecs for dilution of the pollution in River Daya through Kuakhai River. Copy of minutes of meeting held on dt.4.5.2022 which was issued on 05.05.2022 is filed herewith as **Annexure-C/5 Series.**

9. That it is humbly submitted that on 02.07.2022 2nd high level meeting on restoration of water quality of River Daya was held under the Chairmanship of the then Chief Secretary, Odisha. The decision of first meeting dt.30.04.2022 and compliance and action taken report was discussed in detail in the said meeting. **The**

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water quality monitoring of all major drains falling on Gangua nallah (canal) and Daya River were carried out in coordination with State Pollution Control Board, Odisha. In the said meeting further course of actions were mentioned by the different departments like Bhubaneswar Municipal Corporation, Water Resources Department, State Pollution Control Board, Odisha and it was decided that by end of December 2022 to attain the goal of BOD 3.0 mg/L and total coliform bacteria within 5000 MPN/100 ml. in Gangua nallah (canal) and River Daya. Copy of the minutes of the meeting and action report dt.02.07.2022 which was issued on 08.07.2022 is filed herewith as Annexure-D/5.

10. That to control the pollution level in the River Daya and Gangua canal a high level "Task Force" was constituted vide notification No.13518 dt.04.08.2022 by the Housing and Urban Development Department, Govt. Of Odisha which is filed herewith as Annexure-E/5.
11. That as per the said Notification dt.4.8.2022 issued by H & U.D. Department, the Municipal Commissioner, Bhubaneswar Municipal Corporation is the Chairperson of the said taskforce & the Engineer-in-Chief, of Orissa Water Supply and Sewerage Board, is the Member of Convenor, the Secretary, Bhubaneswar Development Authority is the Member, the Chief Executive Officer (WATCO) is the Member, the Chief Engineer-cum-Additional Secretary to Govt., H & U.D. Department is the Member, the Planning Member, Bhubaneswar Development Authority (BDA) is the Member, the Superintending Engineer, Prachi Division, Water Resources Department is the Member, Regional Officer, State Pollution Control Board, Odisha is the Member, Deputy Commissioner (Sanitation) Bhubaneswar Municipal Corporation is

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the Member, GIS Specialist ORSAC is the Member and the Tahasildar, Bhubaneswar is the Member.

12. That in pursuant to the said constitution of the Task Force by the H & U.D. Department, Govt. Of Odisha, the Commissioner, Bhubaneswar Municipal Corporation held a meeting on 12.08.2022 on abatement of pollution of River Daya and so also Gangua Nallah. In the said meeting following decisions were taken such as:-

- a) All the nodal agencies shall implement within the dateline all the decisions taken in the 2nd high level meeting dt.02.07.2022 chaired by Chief Secretary, Odisha.
- b) A joint inspection of industrial establishments in Bhubaneswar shall be carried out by State Pollution Control Board and Bhubaneswar Municipal Corporation and report to be submitted regarding discharge of pollutants to drains.
- c) Enforcement shall be carried out to control illegal discharge by cesspool operators into the drain and nallahs.
- d) A complete audit of all the drains is to be carried out to determine in the drains and pollution level at different time period.
- e) Drone survey to be conducted to assess the catchment areas of major drains Gangua nallah and Daya west canal.
- f) Consultancy services of an expert in River rejuvenation is to be hired for providing expert guidance on abatement of pollution in River Daya. One RFP is to be prepared and floated.

A copy of the minutes of 1st Task Force meeting dt.12.08.2022 on abatement of pollution of River Daya & Gangua nallah, which was issued on 20.08.2022 is filed herewith as **Annexure-F/5**.

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13. That thereafter the Task Force constituted for abatement of pollution River Daya & Gangua nallah, series of meetings were held regarding the action taken by different agencies to control and prevent pollution of River Daya and Gangua nallah. More over the time limit was also fixed for compliance of the said work. The different departments like Bhubaneswar Municipal Corporation, Orissa Water Supply & Sewerage Board, Chief Engineer-cum-Additional Secretary to Govt. H & U.D. Department, Regional Officer, State Pollution Control Board, Tahasildar, Bhubaneswar and other officers involved in this projects have participated in the series of meeting dt.07.09.22 & 20.10.22 which were issued on 14.09.2022 & 03.11.2022 respectively. The detail activities and minutes of meeting are enclosed herewith for kind perusal of the Hon'ble Tribunal as **Annexure-G/5 Series**.
14. The Housing and Urban Development Department vide Notification No.19285 dt.18.11.2022 reconstituted the said "Task Force" for abatement of pollution of River Daya &Gangua Canal in order to achieve better mileage in the programmes and it's implementation.In the said reconstitution of Task Force, the Vice Chairman, Bhubaneswar Development Authority, became the Chair person and Municipal Commissioner, Bhubaneswar Municipal Corporation was the Vice Chairman and Engineer-in-Chief, Orissa Water Supply and Sewerage Board was the Member Convenor and other members from different departments were also added who were also members in the earlier Task Force Committee. Copy of the said notification dt.18.11.2022 is filed herewith as **Annexure-H/5**.
15. That after re-constitution of the Task Force vide Notification dt.18.11.2022, series of meetings were held by the "Task Force"

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on 13.02.2023, 30.5.2023, 21.06.2023, 08.07.2023, 07.08.2023 & 25.08.2023. In all the meetings, the main focus was given regarding completion of different projects such as :- **Management of solid and liquid waste in industrial areas, management of domestic waste water, management of septage, management of sewage in Apartments, Hospitals and other Institutions, Management of faecal waste in different slums in Bhubaneswar Municipal Corporation areas, management of Bio Medical Waste being generated from hospital and clinics and management of drainage system** for which the Gangua canal can become pollution free and as a result River Daya will also be pollution free. For this work comprehensive projects have already been started since 2022 and some have already been completed and others projects are likely to be completed very soon.

16. That, it is respectfully submitted that it can be evident from the documents annexed that Govt. of Odisha is duty bound and has taken several measures to stop/ prevent discharge of waste materials into the Gangua nallah (canal) as a result the Gangua nallah and River Daya water shall not be polluted in coming days which will benefit the peoples residing in the city of Bhubaneswar and in neighbourhoods.
17. That, it is respectfully submitted that from the above contents, it shows that the Govt. is also taking steps to complete the drainage and sewerage system of work in the interest of public and the sewage treatment plants managing different water bodies, collection of waste materials from door to door and its disposal with a view to abate the pollution in Gangua nallah (canal) and River Daya. The Task Force with expert members and senior

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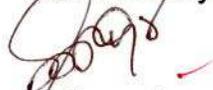
officers of different departments are coordinating and monitoring different projects to augment the completion of ongoing projects and within a period of coming 12 months, the scenario will be changed and Gangua nallah and river Daya will return back to its original position providing clean water to the residents in nearby areas of Gangua nallah and River Daya.

18. That, it is respectfully submitted that before filing of the present Original Application before this Hon'ble Tribunal, Govt. has already seized upon the issue of Gangua nallah pollution since 2022 and the present case has provided impetus to the movement in regard to our activities for abatement of pollution in Gangua nallah and River Daya.

We sincerely pray to the Hon'ble NGT to go through the different meetings and action taken reports submitted with this affidavit which will prove the bonafide of the Govt. that different projects are going on to arrest and abate the pollution in Gangua nallah and River Daya. The minutes of meeting by the "Task Force" for abatement of pollution in river Daya and Gangua nallah dt.10.02.23, 26.05.23, 30.05.23,08.07.23, 29.07.23 &10.08.23 which were issued on 13.02.2023, 21.06.2023 & 07.08.2023 respectively are filed herewith as **Annexure-I/5 Series**.

19. That this deponent craves leave of the Hon'ble N.G.T, to file further affidavit if required for proper adjudication of the case.
20. That fact stated above are true to the best of my knowledge and based on official documents which I believe to be true.

Identified by


Advocate


Deponent **Engineer-in-Chief,
OWS & SB, BBSR**


PRADIPTA KUMAR MOHANTY
Notary, Cuttack Town
Regd. No-ON-04/1995

VERIFICATION

I Shri Prasanta Kumar Mohapatra, aged about 59 years, S/o. Late Narasingh Mohapatra at present working as Engineer-in-Chief, Orissa Water Supply and Sewerage Board (OWSSB) at Unnati Bhawan, Satyanagar, Bhubaneswar, District-Khordha, Odisha, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and that nothing material has been concealed therefrom.

Verified at Cuttack on this the 13th day of September, 2023.

Prasanta Kumar Mohapatra
**VERIFICANT Engineer-in-Chief,
OWS & SB, BBSR**



Solemnly sworn before p. k. mohapatra
me by.....
being Identified by..... S. K. Nayak Adhikari
at Cuttack Town Dated..... 13/09/2023
13/09/2023
P.K. MOHANTY, Notary, Cuttack Town
Regd. No-ON-04/1995

MINUTES OF THE MEETING ON RESTORATION OF WATER QUALITY OF DAYA RIVER HELD ON Dt. 30.04.2022 at 12:30 PM UNDER THE CHAIRMANSHIP OF THE CHIEF SECRETARY, ODISHA THROUGH VIRTUAL MODE

The meeting was held on Dt. 30.4.2022 to review the actions taken on restoration of Daya river along Bhubaneswar with reference to the issue raised by Sri Umakanta Samantray, Hon'ble MLA, Satyabadi vide letter No. 1081/MS dated 11.04.2022.

Dr. K. Murugesan, IFS, Member Secretary, State Pollution Control Board, Odisha welcomed all the members who have virtually attended the meeting. Then, with the permission of the Chair, Member Secretary made a power-point presentation on the water quality status of Daya river, Gangua nallah and wastewater drains falling on Gangua nallah during the year 2021. It was informed that water quality of Daya river has been deteriorated due to the discharge of untreated wastewater of Bhubaneswar city through Gangua nallah. He also informed that so far 4 numbers of Sewage Treatment Plants with total treatment capacity 135.5 MLD have been installed for treatment of wastewater and one more STP with treatment capacity of 58 MLD is under progress. But the capacity utilization of these STPs is very less i.e., 19 MLD as per the information received from H & UD Department during March, 2022. Therefore it is necessary to expedite the actions to be taken by H & UD Department to increase the capacity utilization of the STPs.

Thereafter, Sri G. Mathi Vathanan, IAS, Principal Secretary, Housing and Urban development Department made a detailed presentation before the members on the actions taken for sewage treatment and septage treatment in Bhubaneswar city and the bottlenecks faced for early completion of the sewage Treatment Plants. He mentioned that as on April, 2022, the construction work of 58 MLD STP at Rokati is approximately 90 % completed and the completion time line is June, 2022. Besides these, two numbers of septage treatment plants of each 75 KLD capacity have been commissioned to treat fecal sludge generated in the city.

He also informed that besides the ground sewer connections to the pumping stations of the STP, it is also necessary to identify the other polluting sources to Daya river, Gangua nallah and also contributing to the waste-loads to the wastewater drains of the city. He has suggested the followings five points as additional measures to control the river pollution due to discharge of untreated wastewater.

1. Track all the 10 major drains and track all pollution sources from the river discharge points to backward. Google map may be referred to for tracking the sources.
2. Ground tooting to be done to check if all major housing complex/ apartments/ have either functional captive STP or connected to the city sewer system.

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3. Verify all major polluting sources including housing, commercial, institutional and industrial establishments and take remedial actions.
4. Identify land parcels on either side of the major and tributary drains for construction of interception and division weir and stabilization ponds for enroute treatment and discharge back to drain
5. Identify the major pollution sources outside the BMC limits in the peri-urban and rural areas adjoining the Daya River stream basing on Satellite map information and take up remedial measures.

Sri Umakanta Samantray, Hon'ble MLA, Satyabadi has informed that due to water quality deterioration of Daya river and Gangua nallah, fish population in the river waters are getting decreased and also people in the downstream face a lot of difficulties in getting drinking water. Therefore, he requested to take urgent steps to address these issues.

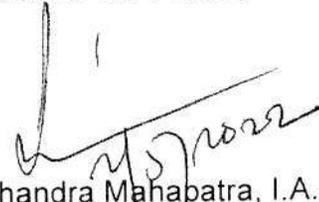
The Chairman desired that necessary steps may be taken to complete the commissioning work of these five STPs within the scheduled timeline so as to achieve the goal of no untreated wastewater being discharged to river bodies.

He also desired that Water Resource Department may take necessary action to release water from Daya West Canal/ Kuakhai river to Gangua nallah so that sufficient dilution will be made available in Gangua nallah.

The Housing and Urban Development Department in coordination with the Regional Office, State Pollution Control Board, Bhubaneswar is to act on the suggestions made by Sri Mathi Vathanan, IAS and to place the action taken report before the next meeting.

The next meeting will be held on the first week of June, 2022.

The meeting ended with vote of thanks to the Chair and also to the Participants.


Shri Suresh Chandra Mahapatra, I.A.S.
CHIEF SECRETARY, Govt. of Odisha

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR



STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,
Bhubaneswar - 751 012

No. 7876

VISC(LEM)Proj-206(Vol-II)/20-21

Dt. 06.5.2022

Meeting/ Urgent By Mail

To

The Additional Chief Secretary, Forest, Environment and Climate Change Department
The Principal Secretary to Govt., Water Resources Department
The Principal Secretary to Govt., Housing and Urban Development Department
The Commissioner, Bhubaneswar Municipal Corporation

Sub : Taking up a high level meeting for early completion of the ongoing sewerage treatment plants on the river side of Daya for ameliorating water pollution level- Reg.

Ref : This office Letter No. 7095 dated 22.4.2022

Sir,

In inviting a reference to the above captioned subject, I am directed to enclose herewith the minutes of the meeting on Restoration of Daya River held on 30.04.2022 at 12:30 PM under the Chairmanship of the Chief Secretary, Odisha for your kind information.

The compliance to the minutes may please be intimated within 27th May, 2022.

Yours faithfully,

Encl : As above

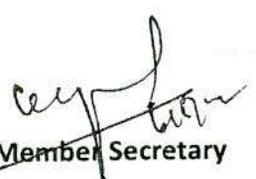

Member Secretary

Memo No. 7877

Date 06.5.2022

Copy forwarded to Sri Umakanta Samantaray, Hon'ble Member, Odisha Legislative Assembly, Satyabadi, Puri for kind information.

Encl : As above

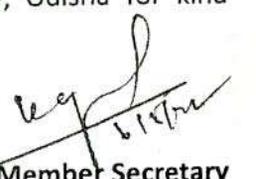

Member Secretary

Memo No. 7878

Date 06.5.2022

Copy forwarded to the Officer on Special Duty (OSD) to Chief Secretary, Odisha for kind information of the Chief Secretary.

Encl : As above


Member Secretary

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Government of Odisha

Housing & Urban Development Department

3rd floor, Kharavel Bhavan, Unit-V, Bhubaneswar, PIN:751001

No.HUD-WS-SCH-0007-2022/ 7921 /HUD. Bhubaneswar. Dated: 05.06.2022

From,

Belalsen Behera

Under Secretary to Government.

To,

The Principal Secretary to Government, WR Department/

The Vice-Chairman, BDA, Bhubaneswar/

The Municipal Commissioner, BMC, Bhubaneswar/

The Member Secretary, State Pollution Control Board, Bhubaneswar/

The Chief Executive, ORSAC, Bhubaneswar.

The Engineer-in-Chief, OWSSB, Bhubaneswar

The CEO, WATCO, Bhubaneswar/

The Tahsildar, Bhubaneswar.

Sub: Minutes of the meeting held under the Chairmanship of Special Secretary to Government, H & UD Department on 04.05.2022 at 4.00PM on preparation of Save River Daya Action Plan .

Sir,

I am directed to invite a reference to the subject mentioned above and to enclosed herewith a copy of the minutes of the meeting held 4th May, 2022 at 4.00 PM

True Copy Attested

Engineer-in-Chief,
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under the Chairmanship of Special Secretary to Government, H & UD Department in the 2nd Floor Conference Hall of Unnati Bhawan, Satya Nagar, Bhubaneswar on preparation of Save River Daya Action Plan for information & necessary action.

You are therefore, requested to go through the decision and take necessary action on the decisions taken in the meeting under intimation to this Department.

Yours faithfully

Under Secretary to Government.

Memo No. 7922/HUD, dated 05.05.2022

Copy forwarded to the PS to Special Secretary, H & UD Department/ the Chief Engineer-cum-Additional Secretary/Under Secretary to Government (Water & Sewerage Section) H & UD Department for information and necessary action.

Under Secretary to Government.

Memo No. 7923/HUD, dated 05.05.2022

Copy forwarded to the Engineer-in-Chief, WR Department for information and necessary action.

Under Secretary to Government.

Memo No. 7924/HUD, dated 05.05.2022

Copy forwarded to Mr. Sandipan Sarangi, Consultant (E& Y), H & UD Department for information and necessary action.

Under Secretary to Government.

True Copy Attested

Engineer-in-Chief,
OWS & SB, BBSR

Minutes of Meeting held on 04.05.2022 at 4.00 PM on Save River Daya action plan under the Chairmanship of Special Secretary to Govt., H&UD Department

Meeting attended by:

1. Sri S.K. Purohit, IRSEE, Special Secretary to Govt., H&UDD
2. Sri Hadibandhu Behera, Engineer-in-chief, OWSSB
3. Dr Bhakta Kabi Das, CE cum Addl. Secretary, H&UDD
4. Sri P. K. Mohapatra, CE Septage, OWSSB
5. Sri G.S. Bhuyan, Planning Member, BDA
6. Sri Kabindra Sahu, Secretary, BDA
7. Sri. Suvendu Sahoo, DC Sanitation, BMC
8. Sri Sarat Chandra Mishra, MD, WATCO
9. Sri Pratap Chandra Chaudhari, SE, Prachi Division, WRD
10. Dr. Sohan Giri, Regional Officer, OSPCB
11. Sri Belalsen Behera, Under-Secretary, H&UDD
12. Ms. Suryabarti Majhi, PE, Septage, OWSSB
13. Sri Pramod Kumar, AEE, Prachi Division, WRD
14. Sri Biranchi Narayan Pradhan, AEE, Drainage, BMC
15. Sri Niranjan Mallick, Central Lab, OSPCB
16. Sri Sandipan Sarangi, Team Leader, TSU- FSSM, EY
17. Sri Manu Tyagi, Sr. Consultant, EY
18. Sri Arun B, Project Consultant, EY
19. Sri Vinod P.R, Project Consultant, EY
20. Sri Subrat Kumar, GIS Specialist, ORSAC
21. Sri Rakesh Krishna Mohapatra, GIS Specialist, ORSAC

Special Secretary, HUDD welcomed all members present and set the context for the meeting. TSU- FSSM, EY made a presentation on:

- a) A brief introduction of River Daya pollution, its major polluting points.
- b) Action plan for abatement of pollution to be prepared within the next one month and its deliverables.

Key Highlights of the decision taken:

- ▶ A prepared list of activities along with timelines and responsibilities for abatement of pollution in River Daya was discussed during the meeting. (Attached as Annexure I)
- ▶ Subrat & Rakesh from ORSAC team to do the desk research through Google maps and ORSAC maps to prepare and submit a comprehensive GIS and contour maps by 11.05.2022.
- ▶ TSU-FSSM team will prepare a checklist and handover to BMC team by 06.05.2022 for survey by Sanitation inspectors to identify wastewater treatment facility in major housing complex, Hotels & industries along the identified 11 polluting drains leading to Daya River to be completed by 18.05.2022.

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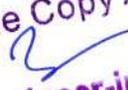
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OWS & SB, BBSR

- ▶ OSPCB will test the samples on all the confluence points to the river. The collection of grab samples shall be done by a joint team consisting of OSPCB, BMC & OWSSB/WATCO on 06.05.2022. OSPCB will submit the test reports within a week.
- ▶ Based on the findings from above-mentioned activities, a remedial action plan will be developed for the polluted stretches with a list of solutions by WATCO/OWSSB, OSPCB, BMC & BDA.
- ▶ BMC, BDA, GA, and Revenue Department will identify land parcel required for remedial actions to be taken.
- ▶ The non-point and point sources of pollution along with remedial solutions and land parcels will be plotted on a GIS Map by ORSAC.
- ▶ Based on the above-mentioned findings, a draft implementation plan will be prepared with timelines and responsibilities of various agencies within a month.
- ▶ It was discussed to include peri-urban areas under the ambit of the study.
- ▶ The Water Resource department stated that they were releasing 5 cusecs of water into River Daya from Daya west branch canal. Now, the department has started releasing 10-15 cusec of water from Daya west branch canal to River Daya. They also stated that presently they are releasing 100 cusecs of water through Puri Main canal and outfalls to River Kuakhai. Further in coming days they will raise the supply to 150 cusecs for dilution of River Daya through Kuakhai river.

The next meeting will be held on 11th May 2022 to discuss the progress of the above activities.



Special Secretary to Govt.,
H& UD Department

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Annexure-I

S.No.	Activities to be performed	Organisation responsible	Duration			
			Week 1	Week 2	Week 3	Week 4
1.	Desktop study of Polluted river stretch including 10 major drains in Bhubaneswar through Google Maps followed by detailed study through ORSAC map and creation of GIS and contour maps	ORSAC/EY				
2.	Identification and Analysis of major point and non-point pollution sources across drainage channels in urban and per-urban leading to Daya River	BMC/OSPCB/EY				
3.	Ground truthing of all major polluting stretch including housing complex and Establishments for availability of functional captive STP/ETP or connection to the city sewer system	OSPCB/BMC/BDA/EY				
4.	Propose list of Remedial Actions for abatement of pollution in the 10 major	OWSSB/WATCO/OSPCB/BMC/BDA/EY				

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drains

5. Identify land parcels on either side of the major and tributary drains for construction of ID weir & stabilization ponds for en-route treatment and discharge back to drain wherever applicable

BMC/BDA/ULB/Zila Panchayat/EY

6. Mapping of all point and non-point sources of pollution, land parcels and sampling points on GIS maps

ORSAC/EY

7. Draft Implementation plan with timelines and identification with agency responsible for implementation, supervision, and certification

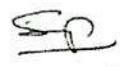
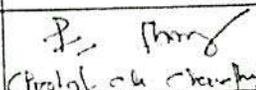
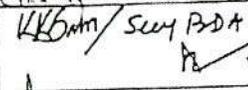
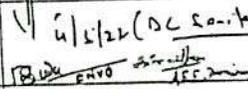
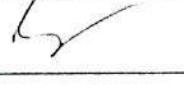
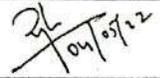
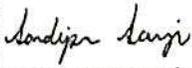
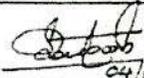
EY/WATCO/OWSSB/OSPCB

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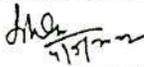
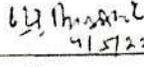
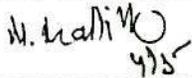
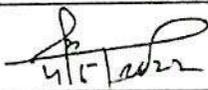
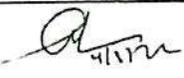
Annexure-II

MEMBERS PRESENT IN THE MEETING HELD ON 04.05.2022 at 4.00 PM IN CONNECTION WITH PREPARATION OF AN ACTION TO SAVE RIVER DAYA FROM POLLUTION (SAVE DAYA RIVER ACTION PLAN)

Sl.	Designation of Officers Present	Signature
01.	Sri S.K. Purohit, IRSEE Special Secretary, H&UD	
02.	Representative of W.R. Department	 (Kishor Chandra) S. S., Purohit
03.	Representative of BDA, Bhubaneswar	 K. K. Das / Secy BDA ET, 05/22
04.	Representative of BMC, Bhubaneswar	 U. K. Das (DC S. & M) B. U. Das / Secy BMC 9438240575 9477036751
05.	Member Secretary, OSPCB	
06.	Chief Executive Officer, ORSAC	
07.	Engineer-in-Chief, OWSSB	
08.	Chief Engineer, Septage, OWSSB	
09.	Representative of WATCO	
10.	Tahasildar, Bhubaneswar	
11.	Ms. Suryabati Majhi, PE, Septage, OWSSB	 04/05/22
12.	Sri Sandipan Sarangi, M/s E&Y	 Sandipan Sarangi
13.	Dr. Bhakta Kabi Das Chief Engineer. cum. Addl. Secy, H&UD Dept.	 04/05/2022

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Sl.	Designation of Officers Present	Signature
14.	Dr. Sohan Gini, Regional Officer State Pollution Control Board, Odisha, BBSR	 4/5/22
15.	Pranab Kumar Mishra, AEL, Odisha D.O. Water Resources Dept.	 4/5/22
16.	Saral chandra Mishra MD, WATCO 9439919883	 4/5/2022
17.	Subrat Kumar Sahoo GIS Specialist, ORSA	
18.	Rakesh Kumar Mohapatra GIS Specialist, ORSAC	 4.5.22
19.	Anand B, Consultant, EY	
20.	Vinod PR, Consultant EY	
21.	Mamun Tyagi sr. Consultant EY	
22.	Nivaran Kallik, Central Lab SPCB.	 4/5
23.	Baladev Behera, Under Secy, H&UPD	 4/5/22
24.	G. S. Bhuyan, Planning Member	 4/5/22
25.		
26.		

True Copy Attested


Engineer-in-Chief,
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STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit-VIII,
Bhubaneswar - 751 012

No. 11921

VISC(LEM)Proj-302/2022-23

Dt. 08.7.2022

By Mail

To

The Additional Chief Secretary, Forest, Environment and Climate Change Department
The Principal Secretary to Govt., Water Resources Department
The Principal Secretary to Govt., Housing and Urban Development Department
The Commissioner, Bhubaneswar Municipal Corporation

Sub : 2nd High Level meeting for early completion of the ongoing sewerage treatment plants on the river side of Daya for ameliorating water pollution level- Reg.

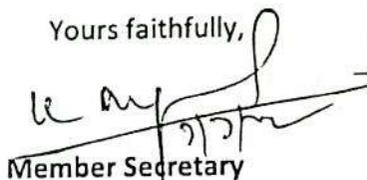
Ref : This office Letter No. 11067 dated 27.6.2022

Sir,

In inviting a reference to the above captioned subject, I am directed to enclose herewith the minutes of the meeting on Restoration of Daya River held on 02.7.2022 at 4:00 PM under the Chairmanship of the Chief Secretary, Odisha for your kind information and necessary action.

Yours faithfully,

Encl : As above

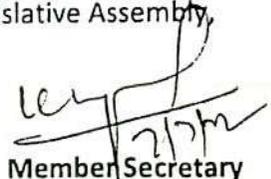

Member Secretary

Memo No. 11922

Date 08.7.2022

Copy forwarded to Sri Umakanta Samantaray, Hon'ble Member, Odisha Legislative Assembly, Satyabadi, Puri for kind information and requested to attend the said meeting.

Encl : As above

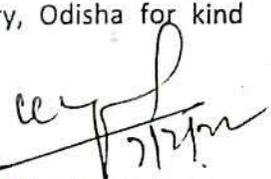

Member Secretary

Memo No. 11923

Date 08.7.2022

Copy forwarded to the Officer on Special Duty (OSD) to Chief Secretary, Odisha for kind information of the Chief Secretary.

Encl : As above


Member Secretary

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR

Contd..

Memo No. 11924

Date 08.7.2022

Copy forwarded to the Additional Chief Environmental Engineer, State Pollution Control Board, Odisha for kind information and necessary action.

Encl : As above


Member Secretary

Memo No. 11925

Date 08.7.2022

Copy forwarded to the Regional Officer, State Pollution Control Board, Odisha, Bhubaneswar for kind information and necessary action.

Encl : As above


Member Secretary

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Engineer-in-Chief,
OWS & SB, BBSR

**MINUTES OF THE 2nd HIGH LEVEL MEETING ON RESTORATION OF WATER QUALITY OF
DAYA RIVER HELD ON Dt. 02.7.2022 at 4:00 P.M. UNDER THE CHAIRMANSHIP OF
THE CHIEF SECRETARY, ODISHA THROUGH VIRTUAL MODE**

The 2nd High Level meeting was held on Dt. 02.7.2022 to review the actions taken on the restoration of Daya river along Bhubaneswar with reference to the issue raised by Sri Umakanta Samantray, Hon'ble MLA, Satyabadi vide letter No. 1081/MS dated 11.04.2022.

Dr. K. Murugesan, IFS, Member Secretary, State Pollution Control Board, Odisha welcomed all the members who have virtually attended the meeting. Then with the permission of the Chair, Member Secretary made a power-point presentation on the compliances made by the Board to the actions suggested in the 1st high level meeting held on dated 30.4.2022 at 12:30 PM. Analysis results of the joint water quality monitoring study of Daya river, Gangua nallah, Daya West Canal and ten drains falling on Gangua nallah, carried out with BMC officials in the month of May, 2022 was also presented. High concentrations of Biological Oxygen Demand (BOD) and coliform bacteria beyond the tolerance limits was noticed in Ganguanallah, Daya river and Daya West canal. As per the Information received from Water Resources Department, 6 -25 cusec/ day water was released from Daya West Canal through Palasuni Escape to Gangua nallah during June, 2022. Monthly average of the discharge was 16 cusec/day. As no significant improvement in water quality of Gangua nallah and Daya river has been observed with such low volume of water discharge, it is suggested to increase the water discharge quantity to upto 70-80 Cusec/day to Gangua nallah.

Sri Bhakta Ranjan Mohanty, Chief Engineer, Mahanadi Kathajodi Systems, Water Resources Department informed that at present maximum 20 cusecs per day water can be discharged from Daya West Canal to Gangua nallah. Because of heavy weed upto 1 meter height in Daya West canal, there is no driving force in the canal to support the discharge of more volume of water to Gangua nallah. Therefore, de-weeding of Daya West canal is necessary to discharge the desired volume of water to Gangua nallah. From 25th June, 2022, 500 cusec per day water is being discharged from Puri Main canal through Achyutpur Escape before Uttara to Daya river.

Thereafter, Er. P.K. Panigrahy, Project Director, WATCO made a presentation on the actions taken in compliance to the decisions taken in the 1st high level meeting as detailed below.

Decisions of 1 st meeting on Dt. 30.4.2022	Compliance and action taken
1. Track all the 10 major drains and track all pollution sources from the river discharge points to backward. Google map may be referred for tracking the sources.	Complied. Preparation of GIS map indicating all the 11 drains and Gangua nallah and Plotting of water quality parameter corresponding to the drains have been completed. Water quality monitoring of all major drains falling on Gangua nallah, water quality of Daya West canal, Gangua nallah and Daya river were carried out in coordination with the State Pollution Control Board, Odisha

Page 1 of 4

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2. Ground trothing to be done to check if all major housing complex/ apartments/ have either functional captive STP or connected to the city sewer system.	Complied. Out of 68 responses received from Hotel, restaurants and Commercial establishments, 23 units have their functional treatment facilities and rest 45 units are directly discharging the wastewater to the nearby drains/ water bodies.
3. Verify all major polluting sources including housing, commercial, institutional and industrial establishments and take remedial actions.	Similarly, out of 268 responses received from Housing Societies (population : 1,03,907), only 91 societies (population : 43,994) have their own functional treatment facilities, whereas rest 177 societies are directly discharging the wastewater to nearby drains (population = 59,913). Regarding industrial establishments, assistance of State Pollution Control Board is needed to collect the information.
4. Identify land parcels on either side of the major and tributary drains for construction of Interception and Diversion weir and stabilization ponds for enroute treatment and discharge back to drain	Complied. Treatment in STPs identified

Sri G. Mathi Vathanan, IAS, Principal Secretary, Housing and Urban development Department informed that the 56 MLD STP at Meherpalli has been commissioned and started functioning. The sewer network and targeted house hold sewer connection will be completed by December 2022. The 48 MLD STP at Rokati will be completed by October-December, 2022.

Besides, the Centralised wastewater treatment system like installation of STPs and connecting through Sewer network, he also stressed upon the decentralized wastewater system like onsite sanitation system, containment of sewage and septage and measures to take them to the Septage treatment plants. At present there are two septage treatment system each of 75 KLD operating in Bhubaneswar. As house sewer connection is a long run process, installation of STPs, installation of pumping stations and connecting with sewer networks cannot be the only solution for restoration of river water quality. Therefore, every establishment is supposed to have a septic tank and are supposed to contain their waste within their premises and de-sludge through the cesspool vehicles for transportation to the Septage treatment plants.

Further indiscriminate discharge by cesspool vehicle operators should be regulated through strict combined enforcement by the Bhubaneswar Municipal Corporation, Transport Department and Police authorities.

There are 177 housing societies and 47 commercial establishments do not have their own treatment systems and are directly discharging to the nearby drains. As these are not in sewer network areas, they should establish their own captive standalone treatment facilities as per the approved BDA guidelines.

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Therefore BDA and BMC together have to take strict enforcement measures and impose penalty system for violation.

For collection of information from industrial establishments, coordination of Pollution Control Board is essential and should lead the team, issue necessary notices to the industrial establishments and submit the report within a three-week time on whether these are having functional ETPs/ STPs, and their discharge point.

He also suggested to take up the de-weeding and dredging of Daya West Canal and Gangua nallah by the Water Resource Department to increase the flow and attain dilution in these two water bodies. Further, the Pollution Control Board is to continue the water quality testing of the water bodies under concern.

Sri Vijay Amruta Kulange, IAS, Commissioner of Bhubaneswar Municipal Corporation informed that a Task force has been constituted for strict monitoring and surveillance of registration of cesspool vehicles, 100 % geo-tagging of the vehicles, installation of CCTV for illegal discharge of septage, monitoring through Smart City Bhubaneswar Dashboard and encroachment over Gangua nallah. Actions are also being taken for identification of community toilets without septic tanks and micro-level saturation of community toilets with septic tanks.

At the last, the Chairman appreciated the actions already taken by the related Departments and the Board and directed to take actions on the followings .

1. Joint inspection of Industrial establishments in Bhubaneswar by State Pollution Control Board and officials from H& UD and BMC to check the functionality of the treatment systems. In case of violation, the Pollution Control Board may issue notices to the violators. The report has to be submitted within three week.

(Action: SPCB, H & UD, BMC)

2. In case of non-sewer network areas, strict enforcement on the installation of captive septic tanks by the housing colonies and commercial establishments as per the BDA guidelines during construction period and de-sludging through cess pool vehicles for transportation to the septage treatment plants. Discharge through nearby drains will be strictly prohibited.

(Action: BMC)

3. Strict enforcement to control the indiscriminate illegal discharge by cesspool vehicle operators through registration with BMC, 100 % geo-tagging of the vehicles, cancellation of the license and seize of the vehicles in case of violators.

(Action: BMC, RTO, Bhubaneswar)

4. All housing colonies and commercial establishments in the sewer network areas should be connected with the Sewer network. Till the connection period, these units should have their captive septic tanks for containment of the sewage and seepage and remove them through only cesspool vehicle operators.

(Action: BMC)

Page 3 of 4

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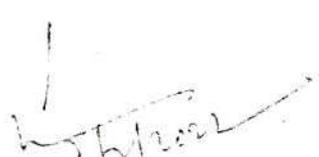

Engineer-in-Chief,
OWS & SB, BBSR

5. Connection of sewer networks with the functional STPs should be done by December, 2022.
(Action: H & UD)
6. Sufficient discharge of water from Daya West canal upto the maximum flowing capacity of Gangua nallah by maintaining its gradient & discharge of 500 cusec/day water from Puri main canal to Daya river during non-monsoon period.
(Action: WR Department)
7. Regular water quality monitoring of drains outfalling to Gangua nallah, Daya West canal, Gangua nallah and Daya river.
(Action: SPCB)
8. Restoration of Daya West canal water by identifying the source of pollution and to take steps to de-weeding of the canal and control the discharge of pollution to the canal. Widening of the roads on both side of the canal to make a 4-lane road keeping canal on the middle so as to prevent the growth of human habitation on the sides of canal.
(Action: BMC , Irrigation Department & PWD)
9. Take all pollution control measures within December, 2022 so as to attain the goal of BOD 3.0 mg/L, and total Coliform bacteria within 5000 MPN/100 ml in Ganguanallah and Daya river.

Concluding Remarks :

As the Gangua nallah and Daya river are being regularly reviewed by National Green Tribunal and the Hon'ble High Court, stringent action needs to be taken to restore the water quality of the water bodies to safeguard the health of public at the downstream of the rivers and also to restore the water quality of Chilika lake.

The meeting ended with vote of thanks to the Chair and also to the Participants.


Shri Suresh Chandra Mahapatra, I.A.S.
CHIEF SECRETARY, Govt. of Odisha

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Engineer-in-Chief,
OWS & SB, BBSR

Page 4 of 4



GOVERNMENT OF ODISHA
HOUSING & URBAN DEVELOPMENT DEPARTMENT

NOTIFICATION

No. HUD-SANT-SCH-0021-2022/ 13518 /HUD, Bhubaneswar. dated. 04.08.2022

Sub: Constitution of the "Task Force" for abatement of the pollution of River Daya

Government have been pleased to constitute a "Task Force" headed by Commissioner, Bhubaneswar Municipal Corporation (BMC) with the following members for abatement of pollution of the River Daya.

Sl. No.	Designation of officials	Status
1	The Municipal Commissioner, BMC, Bhubaneswar,	Chairperson
2	Engineer-in-Chief, OWSSB	Member Convener
3	The Secretary, Bhubaneswar Development Authority (BDA)	Member
4	The CEO, WATCO	Member
5	The Chief Engineer-cum-Additional Secretary to Govt., H & UD Department	Member
6	The Planning Member, Bhubaneswar Development Authority (BDA)	Member
7	The Superintending Engineer, Prachi Division, Water Resource Department.	Member
8	The Regional Officer, State Pollution Control Board, Odisha	Member

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Engineer-in-Chief
OWS & SB, BMC

9	The Deputy Commissioner, (Sanitation) BMC	Member
10	The GIS Specialist, ORSAC	Member
11	The Tahasildar, Bhubaneswar	Member

2. The "Task Force" will meet as frequently as required to study, prepare a comprehensive action plan and to implement the plan in a time bound manner with the approval of competent authorities.
3. The Chairperson of the "Task Force" is empowered to co-opt any official/domain expert to be a member of the "Task Force" as and when required.
5. The Chief Engineer-cum-Additional Secretary to Government, H & UD Department is the "Nodal Officer" on behalf of the H & UD Department to ensure that all required support and approvals are expeditiously made available to the task force.
6. The Technical Support Unit-FSSM, EY, H & UD Department will provide necessary support to the Task Force.
7. This order comes into force with immediate effect.

By Orders of the Governor

G. Mathi Vathanan
3/8/22
(G. Mathi Vathanan)

Principal Secretary to Government

Memo No. 13519 /HUD., Bhubaneswar, Dated the 04.08.2022

Copy forwarded to the PS to Hon'ble Chief Minister, Odisha/PS to the Hon'ble Minister, H & UD, Odisha for kind information.

B
3/8/2022
Under Secretary to Government

Memo No. 13520 /HUD, Bhubaneswar, Dated the 04.08.2022

Copy forward to the OSD to the Chief Secretary, Odisha/PS to the DC-cum-Addl. Chief Secretary/ all Departments of Governments/ all Heads of Department/ The D.G, Police, Cut'ack/ all Revenue Divisional Commissioners / Engineer-in-Chief, Public Health Engineering Organisation/ Engineer-in-Chief, RWSS, Odisha / The CEO, WATCO/ The Chief Executive, Odisha Space Applications Centre(ORSAC) /The Member Secretary, State Pollution Control Board, Odisha/ The Collector & District Magistrate, Khurdha /The Director of Municipal Administration-cum-Addl. Secretary to Govt./ The Vice-Chairman, Bhubaneswar Development Authority/The Team Lead, TSU-FSSM-EY for information and necessary action.

B
3/8/2022
Under Secretary to Government

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Engineer-in-Chief,
OWS & SB, BBSR

Memo No. 13521 /HUD, Bhubaneswar, Dated the 04.08.2022

Copy forward to all members of the "Task Force" for information & necessary action.

[Handwritten signature]
3/8/2022

Under Secretary to Government

Memo No. 13522 /HUD, Bhubaneswar, Dated the 04.08.2022

Copy forward to all Officers / all Sections of H & UD Department for information.

[Handwritten signature]
3/8/2022

Under Secretary to Government

Memo No. 13523 /HUD., Bhubaneswar, Dated the 04.08.2022

Copy along with soft copy of the Notification forwarded to the Officer in Charge of Secretariat Gazette Cell, Commerce and Transport (Commerce) Dept. for information and necessary action. He is requested to publish the Notification in an extra ordinary publication of the Odisha Gazette and provide 50 copies to the Housing & Urban Development Department for necessary circulation.

[Handwritten signature]
3/8/2022

Under Secretary to Government.

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Engineer-in-Chief,
OWS & SB, BBSR



Orissa Water Supply & Sewerage Board

Satyanagar, Bhubaneswar-751 007

Phone:(0674) 2571185, e-mail : eicowssb@gmail.com

(WE)
No. 2825/dt. 20.08.2022
W-11/2022

To

The Secretary, BDA, Bhubaneswar

Chief Executive Officer, WATCO, BBSR

CE-cum-Addl. Secy. to Govt. (Nodal Officer)
H&UD Department, Govt. of Odisha

Planning Member, BDA, BBSR

Superintending Engineer,
Prachi Division, W.R. Department

Regional Officer, OSPCB, BBSR

Deputy Commissioner (Sanitation), BMC

GIS Specialist, ORSAC, Bhubaneswar

Tahasildar, Bhubaneswar

Sub: Minutes of 1st Task Force Meeting held on "Abatement of pollution of River Daya"

Ref: OWSSB letter No.2769 dated 12.08.2022.

Sir,

With reference to the above, it is to enclose herewith the minutes of 1st Task Force meeting on "Abatement of pollution of River Daya" held on 12.08.2022 under the Chairmanship of the Municipal Commissioner, Bhubaneswar Municipal Corporation, Bhubaneswar for taking further necessary follow up action.

Encl: As above

Yours faithfully,

(Signature)
20/8/2022
Engineer-In-Chief
& Member Convener

Memo No. *(WE)* 2826/dt. 20.08.2022

Copy forwarded to P.A to Municipal Commissioner, BMC, Bhubaneswar for kind information of the Municipal Commissioner.

Encl: As above

(Signature)
20/8/2022
Engineer-In-Chief
& Member Convener

True Copy Attested
(Signature)

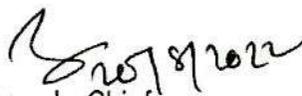
Engineer-in-Chief,
OWS & SB, BBSR

P.T.O.>>

Memo No. 2827 /dt. 20 08 2022

Copy forwarded to the Team Leader, E&Y for information and necessary action.

Encl: As above.


Engineer-In-Chief
& Member Convener

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR

Minutes of 1st Task Force Meeting on Abatement of Pollution of River Daya held on 12.08.2022 at 4 PM under the Chairmanship of Municipal Commissioner, Bhubaneswar Municipal Corporation (BMC), Odisha in the Conference Hall of BMC

Members present:

1. Shri, Vijay Amruta Kulange, IAS, Municipal Commissioner, BMC, Bhubaneswar.
2. Shri. P. K. Mohapatra, Engineer-in-Chief, OWSSB.
3. Secretary, Bhubaneswar Development Authority (BDA).
4. Shri. Bhaktakabi Das, Chief Engineer-cum- Additional Secretary to Govt., H&UD Department.
5. Shri. Suwendu Sahoo, DC Sanitation, BMC
6. Shri. P. K. Swain, CEO, WATCO.
7. Sri. Pratap Chandra Chaudhari, Superintending Engineer, Prachi Division, Water Resource Department.
8. Dr. Sohan Giri, Regional Officer, State Pollution Control Board, Odisha.
9. Tehsildar, Bhubaneswar.
10. Shri. Gowtam Chandra, Superintending Engineer (Drainage), BMC.
11. Manu Tyagi, Senior Project Consultant, EY.
12. Sambit.S. Mallick, ATP, BDA.
13. Manoranjan Sahu, TL, SBA cell.
14. Keertiman Sarangi, Environmental Engineer, SBA cell.
15. Vinod. P.R, Project Consultant, EY.
16. Omaar Mohanty, ATP, BDA.

The 1st task force meeting for abatement of pollution of River Daya was held under the Chairmanship of BMC commissioner on 12.08.2022.

Shri. Vijay Amruta Kulange, IAS, Municipal Commissioner, BMC, Bhubaneswar, welcomed all the members who have attended the meeting.

A power-point presentation was made by EY Team on the decisions taken in the meeting Chaired by Chief Secretary, Odisha in the second high level meeting. After detailed discussions, the following decisions were taken.

1. All the nodal agencies shall implement within the datelines all the decisions taken in the 2nd high level meeting chaired by Chief Secretary, Odisha.

True Copy Attested

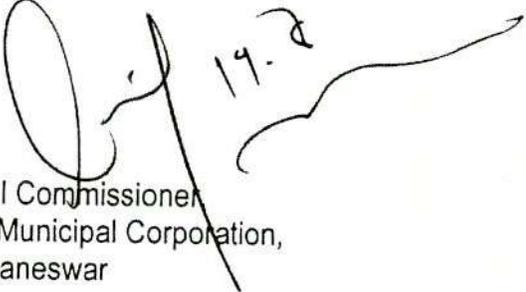
P.T.O.>>



**Engineer-in-Chief,
OWS & SB, BBSR**

2. A joint inspection of Industrial establishments in Bhubaneswar shall be carried out by State Pollution Control Board and BMC and report to be submitted regarding discharge of pollutants to drain.
3. Enforcement shall be carried out to control illegal discharge by cesspool operators into the drains and nallahs.
4. A complete audit of all the drains is to be carried out to determine the flow in the drains and pollution level at different time period.
5. Drone survey to be conducted to assess the catchment area of major drains, Gangua Nalla and Daya West Canal.
6. Consultancy services of an expert in River rejuvenation is to be hired for providing expert guidance on abatement of Daya river pollution. A RFP is to be prepared and floated.

The meeting ended with thanks to & from the Chair.


Municipal Commissioner
Bhubaneswar Municipal Corporation,
Bhubaneswar

True Copy Attested


**Engineer-in-Chief,
OWS & SB, BBSR**

**Bhubaneswar Municipal Corporation**Letter No. 44250 /BMC, BBSRDated. 14-09-2022

XXXXX-II-SBAC 59/2022

To,

The EIC, OWSSB, Bhubaneswar,
The CEO, WATCO, Bhubaneswar,
The Chief Engineer, Drainage, DOWR,
The Additional Chief Engineer (Central Circle), DOWR,
The Planning Member, BDA,
The Planning Member, BMC,
The Sub-Collector, Bhubaneswar,
The RO, OSPCB, Bhubaneswar,
The DC (Land), BMC,
The ZDC (South East Zone), BMC,
The Health Officer, BMC,
The Tahasildar, Bhubaneswar,
The SE (Drainage), BMC.

Sub: Field visit report of Commissioner, BMC dtd.07.09.2022.

Sir,

With reference to the subject cited above, I am directed to attach herewith the Field visit report of Commissioner, BMC dtd.07.09.2022 on Save Daya project for information and necessary action.

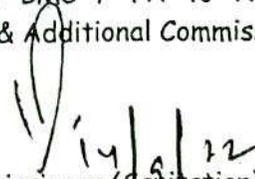
Yours faithfully,

Encl- as above.


Dy. Commissioner (Sanitation)
Bhubaneswar Municipal Corporation

Memo no. 44251 / Dated 14-09-2022

Copy to PA to Hon'ble Mayor, BMC / PA to Commissioner, BMC / PA to Additional Commissioner, BMC for kind information of Hon'ble Mayor, Commissioner & Additional Commissioner.


Dy. Commissioner (Sanitation)
Bhubaneswar Municipal Corporation

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR

Field Visit Report of Commissioner, BMC

257

A joint field visit under the Chairmanship of Commissioner, BMC; EIC, OWSSB; City Engineer, BMC, DC (Sanitation), BMC; SE (Drainage), BMC; EE (Drainage) & AEE (Drainage), AEE, Munduli Subdivision of DOWR & RO, SPCB was carried out on Save Daya project on dated 07.09.2022 at 7:00 A.M. The findings & recommendations are as below:

Sl.No.	Activity	Responsibility	Timeline
1.	Deweeding and de-silting of Gangua Nala and Daya West canal are to be carried out to ensure free flow of water	Chief Engineer, Drainage and Additional Chief Engineer, Central Circle, Bhubaneswar of DOWR.	31.10.2022
2.	It was proposed that the restoration of Canal road to be taken up. Necessary proposals are to be framed.	Additional Chief Engineer, Central Circle, Bhubaneswar of DOWR	30.09.2022
3.	The demarcation of government land on both sides of Gangua Nala and Budhi Nala is to be carried out	Chief Engineer, Drainage of DOWR & Tahasildar, Bhubaneswar	31.10.2022
4.	A squad will be constituted to verify construction and functioning of sewage treatment systems in apartments in BMC area. Notice is to be issued to the polluters.	RO, SPCB, EIC, OWSSB & DC, Sanitation, BMC	31.10.2022
5.	The defunct water supply pipeline on the bed of Gangua Nala shall be removed to ensure free flow	CEO, WATCO	20.09.2022
6.	A proposal will be submitted to the Planning Member BMC & BDA not to approve the house building plans on the flood plain of Budhi Nala, Gangua Nala, Daya river and Kuakhai river	BMC	15.09.2022
7.	Notice shall be issued for encroaching and making concrete structures adjacent to Gangua Nala near Pandra on the government land	BMC	15.09.2022
8.	The Sub-Collector and Tahsildar,	Sub-Collector, Bhubaneswar	20.09.2022

Page 1 of 2

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Engineer-in-Chief,
OWS & SB, BBSR

	Bhubaneswar to make demarcation of the said encroachments and to initiate steps for demolition of encroachments	& Tahasildar, Bhubaneswar and SE, Drainage, BMC	
9.	Notice shall be issued to the house owners for discharging sewage into the open drains after field verification	RO, SPCB & EIC, OWSSB and DC, Sanitation, BMC	31.10.2022
10.	Proposal shall be submitted to Govt. in Water Resources Dept. for plantations and protection of both sides of the Gangua Nala and Budhi Naia	Chief Engineer, Drainage of DOWR & BMC	15.09.2022
11.	Proposal shall be submitted to Water Resources Dept. for enhancement of manpower of Drainage Division of BMC	SE, Drainage, BMC	15.09.2022
12.	It is recommended that embankment of Gangua Nala and Budhi Nala shall not be constructed in concrete structure. The embankment should remain as natural as possible and ensure that Gangua Nala and Budhi Nala not converted to a drain structure.	Chief Engineer, Drainage of DOWR	
13	The Commissioner, BMC recommended for construction of road on the embankment of Gangua Nala by Water Resources Deptt. to prevent encroachment and facilitate cleaning of Gangua Nala properly. The necessary proposal to be submitted by Chief Engineer, Drainage of DOWR.	Chief Engineer, Drainage of DOWR	30.09.2022


 Commissioner
 Bhubaneswar Municipal Corporation

12.9
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Page 2 of 2


 Engineer-in-Chief,
 OWS & SB, BBSR



Orissa Water Supply & Sewerage Board

Satyanagar, Bhubaneswar-751 007

Phone:(0674) 2571185, e-mail : eicowssb@gmail.com

No. 3816 /dt. 03.11.2022.
W-11/2022

To

The Secretary, BDA, Bhubaneswar
Chief Executive Officer, WATCO, BBSR
CE-cum-Addl. Secy. to Govt. (Nodal Officer)
H&UD Department, Govt. of Odisha

Planning Member, BDA, BBSR
Superintending Engineer,
Prachi Division, W.R. Department

Regional Officer, OSPCB, BBSR
Deputy Commissioner (Sanitation), BMC
GIS Specialist, ORSAC, Bhubaneswar
Tahasildar, Bhubaneswar

Sub: Minutes of 2nd Task Force Meeting on "Abatement of pollution of River Daya"

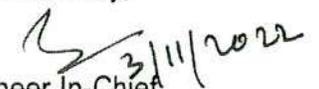
Ref: OWSSB letter No.3563 dated 17.10.2022

Sir,

With reference to the above, it is to enclose herewith the minutes of 2nd Task Force meeting on "Abatement of pollution of River Daya" held on 20.10.2022 under the Chairmanship of the Commissioner, Bhubaneswar Municipal Corporation, Bhubaneswar for taking further necessary follow up action.

Encl: As above

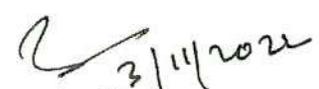
Yours faithfully,


Engineer-In-Chief
& Member Convener

Memo No. 3817 /dt. 03.11.2022 .

Copy forwarded to P.A to Commissioner, BMC, Bhubaneswar for kind information of the Commissioner.

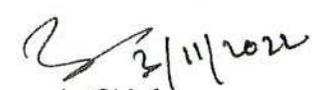
Encl: As above


Engineer-In-Chief
& Member Convener

Memo No. 3818 /dt. 03.11.2022 .

Copy forwarded to Sri Vinod P.R. Project Consultant, E&Y for information and necessary action.

Encl: As above.


Engineer-In-Chief
& Member Convener

True Copy Attested

Engineer-in-Chief,
OWS & SB, BBSR

Minutes of 2nd Task Force Meeting on Abatement of Pollution of River Daya held on 20.10.2022 at 11.00 AM under the Chairmanship of Commissioner, Bhubaneswar Municipal Corporation (BMC), Odisha in the Conference Hall of BMC, Bhubaneswar

Members present:

1. Sri Vijay Amruta Kulange, IAS, Commissioner, BMC, Bhubaneswar.
2. Sri P. K. Mohapatra, Engineer-in-Chief, OWSSB.
3. Sri Bhakta Kabi Das, Chief Engineer-cum- Additional Secretary to Govt., H&UD Department.
4. Dr. Sohan Giri, Regional Officer, State Pollution Control Board, Odisha.
5. Tahasildar, Bhubaneswar.
6. Sri Vinod. P.R, Project Consultant, EY.
7. Sri Keertiman Sarangi, Environmental Engineer, SBA cell.

Commissioner, BMC welcomed all the members to the meeting.

The decisions taken in the 2nd High level meeting held under the Chairmanship of Chief Secretary, Govt. of Odisha and the actionable points communicated to the Task Force members after the field visit of the Task Force headed by the Commissioner, BMC was discussed. The following decisions were taken.

1. Regional Officer, State Pollution Control Board, stated that inspection was carried out in all the industrial areas in Bhubaneswar and show cause notice has been issued to the industries where STP were found to be not functional. The Regional Officer, State Pollution Control Board will ensure that all the STPs are functional in the industrial area.
2. The Tahasildar of Bhubaneswar stated that demarcation of government land on either side of Gangua Nallah and Budhi Nallah will be completed within 14 days and he will submit the report to BMC.
3. BMC will republish notification in different newspapers requesting the household to construct septic tanks if not constructed and to construct STPs in Apartments where there is no sewer connections.
4. The Govt. in H&UD Department will be requested to create a 'Special Purpose Vehicle' (SPV) exclusively to work on abatement of pollution in River Daya. The SPV will pool funds from the concerned departments to execute the works for pollution abatement, improving the aesthetics and development of infrastructure for beautification. The human resources required for SPV may be pooled from different departments.

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Engineer-in-Chief,
OWS & SB, BBSR

P.T.O. >>

5. The SPV will hire experts to prepare DPR for abatement of pollution in River Daya and the Gangua Nallah.
6. The SPV shall work on various works such as rejuvenation of water in the drains, embankment strengthening, regular monitoring and any other related works.
7. The Commissioner instructed to prepare a TOR for hiring of an expert for Daya river rejuvenation.
8. The Task Force members were requested to furnish action taken report on the decisions after the filed visit of the Task Force members.

The meeting ended with thanks to and from the Chair.


Commissioner
Bhubaneswar Municipal Corporation

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR.



Government of Odisha
Housing & Urban Development Department

File No. HUD-SANT-SCH-0021-2022 No. 19285 /HUD, Dated 18.11.2022

NOTIFICATION

No. HUD-SANT-SCH-0021-2022/ /HUD, Bhubaneswar, Dated 18.11.2022

Sub: Reconstitution of the "Task Force" for abatement of pollution of River Daya

Government have been pleased to reconstitute the "Task Force" constituted vide this Department Notification No.13518 dated 04.08.2022 with the following members for abatement of pollution of River Daya.

Sl. No.	Designation of Officials	Status
1	Vice Chairman, Bhubaneswar Development Authority(BDA)	Chairperson
2	Municipal Commissioner, Bhubaneswar Municipal Corporation (BMC)	Vice Chairperson
3	Engineer-in-Chief, OWSSB	Member Convener
4	The Secretary, Bhubaneswar Development Authority (BDA)	Member
5	The CEO, WATCO	Member
6	The Chief Engineer-cum-Additional Secretary to Government, H&UD Department	Member
7	The Planning Member, Bhubaneswar Development Authority (BDA)	Member
8	The Superintending Engineer, Prachi Division, Water Resources Department	Member
9	The Regional Officer, State Pollution Control Board, Odisha	Member
10	The Deputy Commissioner (Sanitation), BMC	Member
11	The GIS Specialist, ORSAC	Member

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Engineer-in-Chief,
OWS & SB, BBSR

2. The "Task Force" will meet as frequently as required to study, prepare a comprehensive action plan and to implement the plan in a time-bound manner with the approval of competent authorities.
3. The Chairperson of the "Task Force" is empowered to co-opt any official/domain expert to be a member of the "Task Force" as and when required.
4. The Chief Engineer-cum-Additional Secretary to Government, H&UD Department is the Nodal Officer on behalf of the H&UD Department to ensure that all required support and approvals are expeditiously made available to the "Task Force".
5. The Technical Support Unit- FSSM, EY, H&UD Department will provide necessary support to the "Task Force".
6. This order comes into force with immediate effect.

By Order of the Governor

G. Mathivathanan
18/11/22
(G. Mathivathanan)

Principal Secretary to Government

Memo No. 19286 /HUD, Bhubaneswar

Date: 18.11.2022

Copy forwarded to the PS to Hon'ble Chief Minister, Odisha/ PS to the Hon'ble Minister, H&UD Department, Odisha for kind information.

Samir
18.11.2022

Joint Secretary to Government &
Joint Mission Director, SBM(Urban)

Memo No. 19287 /HUD, Bhubaneswar

Date: 18.11.2022

Copy forwarded to the OSD to the Chief Secretary, Odisha/ PS to the DC-cum-Addl Chief Secretary/ All Departments of Government/ All Heads of Department/ The DG, Police, Cuttack/ All Revenue Divisional Commissioners/ Engineer-in-Chief, PHEO/ Engineer-in-Chief, RWSS, Odisha/ The CEO, WATCO/ The chief Executive, ORSAC/ The Member Secretary, SPCB, Odisha/ The Collector & Dist. Magistrate, Khurdha/ The Director of Municipal Administration -cum- Addl Secretary to Government/ The Vice Chairman, BDA/ The Municipal Commissioner, BMC/ The Team Lead, TSU-FSSM-EY for information and necessary action.

Samir
18.11.2022

Joint Secretary to Government &
Joint Mission Director, SBM(Urban)

True Copy Attested

Samir
**Engineer-in-Chief,
OWS & SB, BSR**

Memo No. 19288 /HUD, Bhubaneswar

Date: 18.11.2022

Copy forwarded to all Members of the "Task Force" for information and necessary action.

[Signature]
18.11.2022

Joint Secretary to Government &
Joint Mission Director, SBM(Urban)

Memo No. 19289 /HUD, Bhubaneswar

Date: 18.11.2022

Copy forwarded to all Officers/ all Sections of H&UD Department for information.

[Signature]
18.11.2022

Joint Secretary to Government &
Joint Mission Director, SBM(Urban)

Memo No. 19290 /HUD, Bhubaneswar

Date: 18.11.2022

Copy along with a copy of the Notification forwarded to the Officer in Charge of Secretariat Gazette Cell, Commerce and Transport (Commerce) Department for information and necessary action. He is requested to publish the Notification in the Extraordinary Issue of the Odisha Gazette and provide 50 copies to the Housing & Urban Development Department for necessary circulation.

[Signature]
18.11.2022

Joint Secretary to Government &
Joint Mission Director, SBM(Urban)

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[Signature]
Engineer-in-Chief,
OWS & SB, BBSR



Orissa Water Supply & Sewerage Board

Satyanagar, Bhubaneswar-751 007

Phone:(0674) 2571185, e-mail : eicowssb@gmail.com (N.E)

No. 538 /dt. 13 02 2023
W-11/2022

To

The Municipal Commissioner, BMC, Bhubaneswar

The Secretary, BDA, Bhubaneswar

Chief Executive Officer, WATCO, BBSR

CE-cum-Addl. Secy. to Govt. (Nodal Officer)

H&UD Department, Govt. of Odisha

Planning Member, BDA, BBSR

Superintending Engineer,
Prachi Division, W.R. Department

Regional Officer, OSPCB, BBSR

Deputy Commissioner (Sanitation), BMC

GIS Specialist, ORSAC, Bhubaneswar

Tahasildar, Bhubaneswar

Chief General Manager, IDCO, Bhubaneswar

Addl. Mission Director, JAGA Mission

Sub: Minutes of Task Force Meeting for abatement of the pollution of River Daya

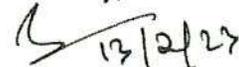
Ref: OWSSB letter No.444 dated 06.02.2023

Sir,

With reference to the above, it is to enclose herewith the minutes of "Task Force" meeting on "Abatement of the pollution of River Daya held on **10th February, 2023** under the Chairmanship of Vice Chairman, BDA, Bhubaneswar for taking further necessary follow up action.

Yours faithfully,

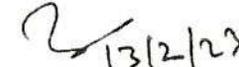
Encl: As above


13/2/23
Engineer-In-Chief
& Member Convener

Memo No. 539 /dt. 13 02 2023 (N.E)

Copy forwarded to P.A to Vice Chairman, BDA, Bhubaneswar for kind information of the Vice Chairman.

Encl: As above


13/2/23
Engineer-In-Chief
& Member Convener

True Copy Attached

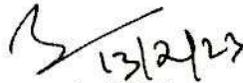

Engineer-in-Chief,
OWS & SB, BBSR

P.T.O.>>

Memo No. ^(WB) 540 dt. 13 02 2023

Copy forwarded to the Team Leader, E&Y for information and necessary action.

Encl: As above


13/2/23
Engineer-In-Chief
& Member Convener

True Copy Attested


Engineer-in-Chief,
OWS & SB, BBSR

Minutes of Task Force Meeting held under the chairmanship of Vice Chairman, BDA on abatement of the pollution of River Daya on 10.02.2023 at 04:00 PM in the conference hall of Bhubaneswar Development Authority

Members present:Annexed

The Vice Chairman, BDA welcomed all the members to the meeting. After detailed discussion, following decisions were taken.

A. Management of Solid and Liquid Waste in Industrial Areas

1. IDCO Divisional Head intimated that they have identified land for solid waste management, STP and ETP for Mancheswar industrial area. They have deployed Tractebelas their consultants to prepare DPRs for establishment of STP and ETP. The DPRs will be completed after 6 months. It was decided that the DPR should be prepared for industrial areas such as Mancheswar, Chandaka and Bhagawanpur within three months.
2. IDCO will submit information in a common format developed by RO, SPCB and EIC, OWSSB relating to generation of solid waste and liquid waste by the industrial units located in Mancheswar (109 no's), Bhagwanpur (22 no's) and Chandaka (480 nos). Information should cover type of wastewater, pollutants, volume, ETP/STP capacity, present arrangement for disposal by March end.
3. BMC with assistance from IDCO will prepare action plan for management of Solid and liquid waste for short term (for 6 months) and long term.
4. BMC will identify industries located in BMC area but outside of the industrial areas. Information shall be collected in the common format with the help of SwachSathis within March end.
5. Orientation and training as required shall be provided by OWSSB and RO, SPCB for collection of data both in the industrial and BMC area.

B. Management of Domestic Wastewater

1. EIC, OWSSB stated that out of 31 tapping points, 21 points have been connected in SewerageDistrict VI. STP has been commissioned and flow to STP is more than 8 MLD.

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 Engineer-in-Chief,
 OWS & SE, BBSR

2. JICA will provide list of tapping points, their current status and action plan for their completion (start and end date) for sewer district VI.
3. JICA will share action plan for pre commissioning and cleaning of sewer lines in Sewerage District VI which are to be completed by April 2023.
4. JICA will share work plan for balance work of 15 km sewer lines with details of lanes, length, start and end dates with officer in-charge for each area for Sewerage District VI.
5. COO, WATCO stated that 36 tapping points in all 4 districts will be tapped by June 2023.
6. WATCO will provide list of tapping points, their current status and action plan for completion (start and end dates) for Sewerage District I, II, III and IV.
7. WATCO will share action plan for pre commissioning and cleaning of sewer line in Sewerage District I, II, III and IV.
8. WATCO will share work plan for balance work of sewer lines with details of lanes, length, start and end dates with officer in-charge for each area for Sewerage District I, II, III and IV.
9. BMC will publish notice highlighting detail work plan (dates) of sewer lines executed in different lanes to intimate public in advance for the inconvenience caused to them due to sewerage work in BMC area.
10. JICA, WATCO and BMC will formulate a strategy for accelerating house sewer connection by involving Swach Sathis and incentivising them for connections. A team is to be created with which Swach Sathis will be capacitated with required manpower for house connections. The strategy is to be prepared by end of February 2023.
11. JICA and WATCO will share soft copies of sewer network to BDA and BMC along with households for lane wise sewer connection within February 2023.

C. Management of Septage

1. BMC Commissioner intimated that SAFA app has been developed and is used for Solid Waste Management. Data is collected for each household pertaining to connection of household toilets to sewer networks / to drain/ to septic tank etc.
2. Households in BMC area beyond the sewer network area are to be identified.

Amf

True Copy Attested

[Signature]

Engineer-in-Chief,
OWS & SB, BBSR

3. It was decided that information on households desludged, last time desludged, owners name etc. is to be collected during the survey. The data collection is to be done by end of March 2023.
4. BMC Commissioner intimated that meeting will be held shortly with cesspool owners (registered and non-registered) for creating awareness on FSM regulations and installation of GPS in cesspool vehicles by end of February 2023.

D. Sewage Management in Apartments/ Hotels/ Institutions

1. Planning Member, BDA intimated that 1756 nos. of apartments have been approved in BDA area and installation of STP approved in more than 800 housing societies.
2. It was decided that a team comprising BMC and WATCO will collect and test effluent samples from STPs installed within housing societies, hotels and institutions by end of March 2023.
3. SPCB will issue notices to apartments/ gated communities/ hotels and institutions for proper functioning of STPs in their premises. Test results of all STPs including list of non-functional STPs or without STPs shall be collected by end of March 2023.

E. Management of Faecal Waste in Slums

1. JAGA Mission representative intimated that there are 471 slums in BMC area.
2. JAGA Mission will submit action plan for construction of septic tanks for individual units/ community units by end of March 2023.
3. It was decided that cesspool emptier vehicles having double booster pumps are to be deployed for desludging in slum areas. Demonstration of double booster pump in slums of Bhubaneswar will be arranged by end of February 2023 by OWSSB.
4. List of slums which can be connected to sewer network and which need desludging services will be prepared by JAGA Mission by March end.

F. Management of Biomedical Waste

1. It was intimated that any hospital disposing biomedical waste along with solid waste shall be identified.

Ans

True Copy Attested

 Engineer-in-Chief,
 OWS & SB, BBSR

2. BMC will collect data from CDMO, Khorda regarding registered/ non registered hospitals and individual units and after an orientation meeting prepare a strategy for managing biomedical waste.

G. Management of Drainage System

1. Representative from Prachi Division, Water Resources Department intimated that due to encroachment it is not possible to walk along the Daya West canal. There are many slums on the embankment of canal which are discharging faecal matter to the water body.
2. SE, Drainage Division, BMC intimated that proper screen / Jali has been provided in the drains at culverts to arrest plastic waste and floating debris. He also intimated that land adjoining the drains are mostly private.

H. Improvement of Daya West Canal

1. Representative of Prachi Division intimated that length of Daya West canal in BMC limit is about 20 km. In both sides of canal, 6 to 8 m wide embankment exists. The Division has filed 768 encroachment cases.
2. He intimated that 2768 hectares of land is irrigated downstream of BMC. Water Resource Department does periodic weed cleaning to maintain flow in the canal.
3. JAGA team will prepare a New Habitat Plan for settlement of slums existing on Daya West Canal.
4. VC, BDA intimated that technical consultants having demonstrated their work in rejuvenation of drains / rivers from environmental & pollution point of view across the country may be on boarded.

The next meeting will be held after one month to take stock on progress of different actionable points decided in the meeting. The meeting ended with thanks to and from the chair.


12/2/23
Vice Chairman

Bhubaneswar Development Authority

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Engineer-in-Chief,
OWS & SB, BBSR

MEMBERS PRESENT IN THE TASK FORCE MEETING ON ABATEMENT OF POLLUTION OF RIVER DAYA HELD ON 10.02.2023 at 4.00 PM IN THE CONFERENCE HALL OF BHUBANESWAR DEVELOPMENT AUTHORITY

Sl.	Designation of Officers Present	Signature
01.	Sri Balwant Singh, IAS Vice Chairman, BDA	
02.	Sri Vijay Amruta Kulange, IAS Municipal Commissioner, BMC	
03.	P. K. Mahapatra EIC, WSSB	
04.	Dr. Bhauata Kabi Das Chief Engineer cum Addl. Secy, H&UD Dept	
05.	S. S. Pishayan Planning Member, BDA	
06.	Executive Member, Municipal Asst. Executive Engineer, Prachi Division	
07.	Shishir Dash. Team head, TSF, Jaga Mission	
08.	Goutam Chandra S.E. Jaga, BDA	
09.	Dr. Sohan Giri Regional office, State Pollution Control Board, Odisha, BBSR	
10.	Sonal chandra Mishra (COO) WATCO	
11.	Manoj Yagi sr. Consultant EY	
12.	Shamajay Mohanty Jt. DCO	
13.	Devidutta Khordua	

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Engineer-in-Chief,
OWS & SB, BBSR



BHUBANESWAR DEVELOPMENT AUTHORITY
AKASH SHOVA BUILDING, PANDIT JAWAHARLAL NEHRU MARG,
BHUBANESWAR - 751001, ODISHA

272

No 20231 /BDA, Bhubaneswar
SLA-04/2023

Dated 21.06.2023

To,

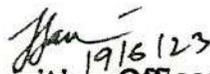
Sri Vijay Amruta Kulangg, IAS Commissioner, BMC,
Subrat Kumar Behera, GM Admin, BSCL,
Manas Ranjan Samal, OAS, Addl. Secy. GA Deptt.
Debabrata Sahoo, Sub-Collector, Bhubaneswar
Sri Manas Ranjan Swain, Tahasildar, Bhubaneswar
Prasanna Kumar Panigrahi, AEE (R&B Divn-II), Bhubaneswar
Sudhakar Sahoo, Divisional Head, WS & BL Divn-I, IDCO, Bhubaneswar
Dhananjay Mohanty, DH, MSME (IDCO)
Suklambar Patra, Env. Engineer, IDCO, Bhubaneswar
Rajendra Mohanty, (P.M. TATA)
Ratikanata Nayak, TATA
Pratap Chandra Choudhry, ISE Prachi Divn. DOWR
Ballav Kumar Mahapatra, AEE Prachi Divn. DOWR
Sanjay Kumar Rout, Deputy Director, Jaga Missions
Rupak Kumar Nayak, Jaga Mission
Shibani Sahoo, GM WATCO, (Sewocag) (SEWAGE)
Bikram Rout, GM WATCO
Goutam Chandra Das, SE Drainage, Bhubaneswar
Rayanasiaddappa.B (PM, L & T)
Pankaj Gope, Jaga Mission
S.K Behera (P.M.LC Infra)

Sub: Forwarding of minutes of meeting on 26.05.2023 at 3.30 P.M. at 1st floor Conference hall of BDA.

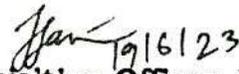
Sir,

The Vice-Chairman BDA had taken a meeting on Save Daya City Coordination Committee meeting on improvement of water quality in and around Storm Water Drainage System under limits of Bhubaneswar Urban Development area. The proceeding for the same is being forwarded for your kind information and necessary action

Yours faithfully,


Land Acquisition Officer, BDA

Memo No 20232 /BDA, Bhubaneswar, Dt. 21.06.2023
Copy forwarded to C.A to Vice-Chairman for kind information of Vice-Chairman


Land Acquisition Officer, BDA

Memo No 20233 /BDA, Bhubaneswar, Dt. 21.06.2023
Copy forwarded to P.A to Secretary for kind information of Secretary.


Land Acquisition Officer, BDA

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Engineer-in-Chief,
OWS & SB, BBSR

MINUTES OF MEETING

Date 26th May 2023 at 3 30 PM
Venue Conference Hall, BDA, Bhubaneswar
Participants As per Annexure
Agenda Save Daya City Coordination Committee meeting on improvement of water quality in and around Storm Water Drainage System under limits of Bhubaneswar Urban Development area

At the outset Vice Chairman, BDA welcomed all the participants and briefed on the objective of the City Coordination Committee for the Save Daya Mission

He emphasized that management of industrial waste, sewerage and plastic waste which is currently being disposed to the natural storm water drains in and around Bhubaneswar city has to be improved which will lead to improvement of the overall health of Gangua Nallah as it enters into Daya River. The motive is to improve the current condition of Daya River through this endeavour.

The Key Points from review meeting are as follows:

1. Biomedical and Medical Waste Management

The issue of Biomedical and Medical waste management is to be addressed by conducting a meeting with healthcare institutions with the help of CDMO Khurda. Commissioner Bhubaneswar Municipal Corporation (BMC) informed that a meeting had been conducted with healthcare institutions to address these issues and the compliance is being monitored. Vice Chairman, Bhubaneswar Development Authority (BDA) requested that a system be put in place to monitor and review data on the quantity of waste being generated versus that being sent to the incinerator by various hospitals and clinical establishments.

It was discussed that a de-centralised approach is to be adopted to ensure that all the smaller healthcare facilities such as clinics, labs, nursing homes etc. are enumerated and have the requisite facilities for safe medical waste disposal. It was decided that these will be monitored by the Zonal Development Commissioners of BMC, Bhubaneswar within two months.

[Action: BMC]

2. Industrial Waste Management

Ward officer(s) / Swachh supervisor(s) are to be actively involved in reporting unauthorised Industrial Waste generators in their respective areas beyond IDCO Industrial Areas.

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It was discussed that disposal of Industrial Waste outside the demarcated industrial areas is to be mapped and locations are to be identified which would facilitate further categorisation of the waste being disposed into water bodies/drains. Commissioner, BMC was requested to ensure that the data is prepared and finalised before the next monthly review meeting.

In the previous meeting, IDCO was assigned the responsibility to gather all the information regarding all sources and quantity of liquid and solid waste within industrial areas. It was observed that the progress of mapping was slow.

The following Survey observations about Liquid Waste from Industries were conveyed

- **Mancheswar Industrial Estate**
 - Number of units 805
 - Units with STP 72
 - No. of STPs required 109 approx
- **Chandaka Industrial Estate**
 - Number of units 480
 - Units with STP 34
- **Bhagabanpur Industrial Estate**
 - Number of units 130
 - Units with STP 16

All the units have not been inspected by State Pollution Control Board (SPCB). Hence the remaining units are to be visited and notice to be issued to the industries violating the permissible norms. Since the numbers of inspections done are limited by IDCO and the SPCB, it was decided BDA shall engage an agency to perform monthly site visits collect samples and test them in order to verify the functional condition of STPs with the guidance and authority of the OPCB.

[Action: BMC, IDCO]

3. Solid Waste in Industrial Areas.

- The representative of IDCO informed that an agency has been appointed for survey of all the 1700 units within 1 month. The units will be bifurcated under Red, Orange and Green based upon the different categories of industries and waste generated. It was decided that IDCO will ensure that the survey is completed within the targeted timelines.
- After the survey, collection and disposal shall be worked out with BMC.
- It was discussed that BMC shall collect and keep a record of all the entities which generate any form of solid waste.

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- Orientation Programme is to be conducted for the personnel who would be handling solid waste collection from the industrial units without fail on segregation and handover
- Hazardous waste generated in the industrial areas is to be identified and categorised to ensure that it does not enter the residential areas, especially the drains. Measures for treatment are to be identified and implemented in a time bound manner
- Industrial Solid Waste Management Strategy of other states and cities to be studied for benchmarking and creation of a comprehensive plan
- It was apprised during the meeting that 7% of land has to be provisioned for Solid Waste Management (5% for solid waste, 1% for hazardous waste and 1% for e-waste), accordingly plot for Solid Waste Management is to be handed over by IDCO to BMC for setting up MCC / MRF. The necessary process for the same is to be expedited within One month
- It was directed that State Pollution Control Board guidelines for waste management must be conveyed to the industries at the time of allotment and regular monitoring is to be done by IDCO

Vice Chairman BDA expressed his displeasure about IDCO not imposing penalties on the violators and regarding the slow progress of survey work and instructed IDCO to complete it within one month and engage additional manpower if required.

The Field Inspection for Liquid and Solid waste management should be targeted to be completed within a month by BMC and IDCO jointly

Vice Chairman BDA directed IDCO representatives to furnish the industrial solid and liquid waste management plan within the next month.

[Action : IDCO, BMC]

4. Sewerage

- COO, WATCO apprised that in Bhubaneswar over 800+ kms of sewerage network has already been executed and 20 kms of key trunk line is being targeted to be completed by June-July 2023. WATCO was directed to expedite the network connectivity and completion of all ongoing projects
- It was informed that infrastructure for STPs is in place for the next 40 years and the STPs are currently working at 10-20% of its capacity with approximately 40,000 connections completed and around 1,17,000 connections are remaining.
- WATCO was requested to submit DPRs with cost estimates for submitting to the Government with ward-wise break-up for 100% house connections. The target for DPR submission is 25 days

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- DPR for sewerage systems in slums is to be prepared by WATCO. The layout of all the slum shall be provided by JAGA Mission team

[Action: WATCO, Jaga Mission]

5. Drains and Nalla water improvement

- Land for treatment of drain water within STPs premises is to be identified and DPR is to be prepared by WATCO as per Anand's model
- Marking along Gangua Nallah. The Joint demarcation of land along Gangua Nallah was required to be completed before monsoon by the Tahsildar, Revenue Department and the Land Officer, BDA shall coordinate the same.

[Action: BDA, WATCO, Revenue Dept.]

The meeting ended with thanks to and from the Chair



Chairperson, City Coordination
Committee & Vice Chairman BDA

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Engineer-in-Chief,
OWS & SE, BDA

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MINUTES OF MEETING

Date : 30th May 2023 at 6:00 PM

Venue : Conference Hall, BDA, Bhubaneswar

Participants :

Sri G.Mathivathanan, Principal Secretary, H&UD,
Smt. Sagarika Patnaik, Special Secretary (H&UD),
Sri Balwant Singh, Vice Chairman, BDA,
Sri Vijay Amruta Kulange, Commissioner, BMC,
Sri Suryawanshi Mayur Vikas, Additional Commissioner, BMC,
Sri Pradipta Kumar Swain, Chief Executive Officer (CEO), WATCO,
Sri Prasanta Kumar Mahapatra, EIC, OWSSB,
Sri Anand Malligavad, Waterbodies Rejuvenation Expert,
Sri Manoranjan Sahu, GM (Special Project), Bhubaneswar Smart City,
Sri Gautam Das, S.E., Drainage Division, BMC,
Sri Pratik Pattnaik, ALO, BDA
Sri Sambit Shovan Mallick, Asst. Town Planner, BDA,
Sri Chinmay Tripathy, PM, JICA,
Sri Cherysh Karuvely, PMU,
Sri Ram Manohar T, PMU.

Agenda: Meeting on improvement of water quality and public facilities in and around Storm Water Drainage System including Drain No. 1, 1A, 1B, 1C, 2, 3, 4, 5, 6, 7, 8, 8A, 9, 10 & 11 under limits of Bhubaneswar Urban Development area.

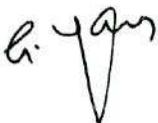
The Vice Chairman, BDA welcomed Principal Secretary, H&UD Department and all the participants.

The status of key action points from last review (dt. 15.03.2023) was briefed. The Key Points from review meeting are as follows:

1) Onboarding of Design, Supervision Consultants (DSC):

All previous study documents on Drains were being sourced from BMC & WRD to finalise the scope of work for Design, Supervision Consultants for Drainage Network in Bhubaneswar. It was discussed that since previous studies were conducted long time ago and city has developed exponentially, changes will be required as per present conditions it would not help much. It was decided to float an RFP for procurement of technical consultants for Drainage network design and supervision immediately.

[Action: Engineering Member (BDA), EIC(OWSSB)]



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OWS & SB, BBSR**

2) Land Data Validation:

Plot wise ownership details for all the 15 Drains, are being obtained from Revenue Department and same is being verified with CDP Records and likely to complete by June, 2023. It was decided that Land validation shall be taken up for rejuvenation activities through pondage on priority basis.

[Action: Tahsildar (Bhubaneswar), Land Officer (BDA)]

3) Water bodies identified for ecological Rejuvenation within drain network:

a) Drain-10:

- It was decided that ~~that~~ due to the downsizing of funding from the CITIIS Programme, the pending works in the drain portion shall be taken up by BDA in collaboration with Bhubaneswar Smart City Limited and BDA with budgetary support from the state.
- The storage pond in Lake Zone 1 is being taken up under CSR with design inputs by PMC consultants of BSCL and targeted to be completed by end of June, 2023.
- Bio-fencing and other plantations along the partition wall from the adjacent MCC & MRF is to be expedited by BMC in collaboration with the agency executing the work at Lake Zone 1. Provision for a walkway underneath the existing carriage way at Sachivalaya Marg for connecting all the 3 Lake Zones was discussed and may be provided for public access.

[Action: BMC, BSCL]

b) Fishery Pond:

- Progress of work was discussed and Principal Secretary, H&UD advised BMC to display a Transparency board with project and SHG group details at the project site.
- As per the site visit few changes to the design have been decided including silt traps and lagoons near the drain inlet for treatment of drain water. The existing box drain on the roadside may be widened if necessary and used for draining the treated water.
- Demarcation of government land around the pond is in progress and targeted to be completed within a week. A rehabilitation plan for the project affected parties shall be prepared to help prevent flooding of their area and seepage of sewage into the pond.
- Detailed plan is to be worked out by the BMC team for safe shifting of excess quantum of silt that will be difficult to accommodate to form embankments. It was

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advised to avoid transportation to longer distances as it may cause pollution and increase the cost of the project.

- Utility shifting in the area around Fishery Pond is also to be expedited. It was suggested to shift the overhead powerlines to underground lines as part of a utility corridor.

[Action: Commissioner, BMC]

c) Drain No.7 (Behind Spring Tank):

- Water entering from Airport side, Drain No.7 & Forest Park will be treated by passing through porous gabion walls, lagoons and floating waste will be trapped. inlet arrangement with controlling valve from the Airport Drain may be provided for top-up of the pondage area.
- It was proposed to obtain more land for treatment by availing additional land upstream from the endowment department since it is a low-lying area marshy land and not suitable for any other constructions and can be used for greenery and water bodies along with the rehabilitation of nearby slum.
- The provision for parking for public in the area was discussed. It was suggested that BMC consider the plan prepared earlier by BUKC for parking in the area upstream of the Water body for which access may be given from Forest Park Road.
- It was decided that the shoulder area along the main road shall be prepared for place making and extension of public space for recreation and target completion by Aug, '23.

[Action: BMC, BUKC]

d) Drain No.7 (Near meeting point at Gangua Nalla in Puri Road):

- It was informed that Government Land of 2.4 Acres is available under Nalla kisam and presently the drain is around 7 m against available width of approximately 15m. The Drain No.7 in this locality is lined with concrete.
- It was decided that this area shall be developed as a waterbody with space for ecological water treatment under the 'Ama Pokhari', MUKTA programme.

[Action: BMC]

e) Drain No.4 (Utkal University):

- The land identified for ecological treatment of stormwater inside the Utkal University campus is available and clear without major hindrances.

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- There are no issues of water logging, thick jungle, Slum etc. and work can be taken up immediately after the approval of DPR being prepared by BSCL and shall be implemented by BDA with State Funds.

[Action: BDA, BSCL]

4) Natural Treatment of wastewater within STP complex:

a) Rokat:

- There is vacant land of around 20 acres around the STP, from which BMC requires 6 acres for Bio-Methanation & MRF plant.
- It was decided that BDA shall utilise the remaining available land for construction of ecological rejuvenation system to improve quality of drain water quality.
- It was discussed that presently the contractor is refilling the vacant land with sand to increase the ground level and since the development of ecological treatment system will require excavation, it was decided to issue formal work stop notice and de-scope the work from the existing contractor's work order.

b) Meherpalli:

- Treatment system shall be designed in the available vacant land of 29 acres. The size of the treatment facility will consider provision for Bio-Methanation & MRF plant proposed by BMC in around 10 Acres of the available vacant land.

c) Basuaghai:

- 7 Acres vacant land is available out of which treatment facility can be accommodated in around 4 acres and the proposed Bio-Methanation plant by BMC in the remaining 3 acres.
- Levels and drawings of the Inlet channels and land available is to be provided by WATCO.

d) Kochilaput (Dhobi Nalla):

- It was discussed that out of the total vacant land is 27.5 Acres, around 5 acres shall be utilised for water treatment facility and 6 acres area may be utilised by BMC for Bio-Methanation and MRF plant.

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It was decided that the implementation of the ecological waste water treatment systems within the STP complexes shall be done by WATCO as per the drawings prepared after taking advice from Mr. Anand Malligavad, Waterbody Rejuvenation Expert.

EIC OWSSB was requested to coordinate for plan and layouts of all 4 STP plants.

[Action: BDA, BMC, OWSSB, WATCO]

5) Sewer Network:

- It was informed that several meetings with WATCO officials to expedite completion of missing links in areas where sewerage network was already laid have been completed. Around 20km of major connecting trunk lines work is pending which will help operationalise a major part of the network laid, and connections provided. Work has been delayed primarily due to local public objections and agency related issues and it was decided that the City Coordination Committee under the Chairmanship of VC, BDA shall convene ^{on} ~~of~~ a weekly basis or as required to resolve the issues and expedite completion.
- It was decided that since considerable network is required for developing areas, focus will be to reduce the gaps and operationalise the network in saturated areas. WATCO shall prepare a DPR with cost estimates for 100% house connections.
- Jaga Mission and WATCO shall work together to prepare a plan to make all the Slum Areas 100% sewerred.
- A presentation on the two DPRs for Household connections as well as plan for sewer network in slum areas shall be ^{made} ~~conducted~~ by WATCO ^{before} ~~within~~ the last week of June'23.

[Action: WATCO, BMC, Jaga Mission]

Other Action Points:

- a) DPR for Drain No.4 and Drain No.10 (Zone-I and Zone-3) is being prepared by BSCL with advice from Waterbody Rejuvenation Unit(WRU) and shall be submitted to BDA for implementation with state budgetary support.

[Action: BSCL]

- b) Gangua Nalla near Meherpalli STP is filled with industrial waste and oil coming from Automobile workshops. So, there is a necessity to closely work with IDCO and Industries Department to divert the waste to an Effluent Treatment Plant (ETP) inside the Mancheswar Industrial Estate along with strict monitoring to prevent discharge of

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industrial waste into the storm water drains. BMC to work with IDCO and PCB to prepare action plan for the same.

[Action: BMC, IDCO, PCB]

- c) It was decided that BDA shall acquire 100% share of NICCO BDA park company as soon as possible and remove the old defunct equipment within the BDA City Centre premises.

[Action: BDA]

The meeting ended with thanks to and from the Chair.

G. Jais
Principal Secretary,
H&UD Department, Govt. of Odisha
12/6/23

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[Signature]
Engineer-in-Chief,
OWS & SB, BBSR

Minutes of Meeting

Minutes of the meeting held under the Chairmanship of Principal Secretary to Govt., H & UD Deptt. on 08.07.2023 at 11.00 AM in the Conference Hall of BDA, Bhubaneswar

Participants:

1. Sri G. Mathi Vathanan, Principal Secretary to Govt., H & UD Deptt., Odisha
2. Sri Balwant Singh, Vice Chairman, BDA, Bhubaneswar
3. Sri Vijay Amruta Kulange, Commissioner, BMC, Bhubaneswar
4. Sri Prasanta Kumar Mahapatra, Engineer-in-Chief, OWSSB, Bhubaneswar
5. Sri Pradipta Kumar Swain, CEO, WATCO, Bhubaneswar
6. Engineer Member, BDA, Bhubaneswar
7. Sri Sarat Mishra, COO, WATCO, Bhubaneswar
8. Sri Manoranjan Sahu, General Manager, Smart City, Bhubaneswar
9. Sri Anand Malligavad, Water Bodies Rejuvenation Expert
10. Sri Chinmay Tripathy, PM, JICA
11. Sri Cherysh Karuvely, PMU, PHEO
12. Sri Sudip Banik, PMU, PHEO
13. Representative of S.M Consultant

Agenda

1. Treatment of Drain water in vacant areas of STPs in Bhubaneswar
2. Rejuvenation water body in Lake Zone-1, Lake Zone-III of drain No. 10 and water body at Utkal University in Drain No. 4
3. Sewerage connections of House Holds in non-slum and slum areas of Bhubaneswar

The Principal Secretary to Govt., H & UD Deptt., Mr Anand Malligavad and Chief Executive Officer, WATCO, Bhubaneswar attended the meeting in virtual mode.

The Vice Chairman, BDA welcomed the Principal Secretary to Govt., H & UD Deptt. and all participants. This was followed by presentation by EIC, OWSSB, Bhubaneswar on:

1. Treatment of Drain water in vacant areas of STPs in Bhubaneswar

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2. Presentation by SM Consultant on rejuvenation of drain/ water body in Lake Zone-1, Lake Zone-III of drain No. 10 and waterbody at Utkal University along Drain No. 4
3. Presentation by WATCO on sewerage connections of Households in non-slum and slum areas of Bhubaneswar.

A. Treatment of Drain water in vacant areas of STPs in Bhubaneswar sewerage Dist- I, II, III & VI

1. EIC OWSSB explained the details for all the proposed Pond Treatment System projects along with their respective rough cost estimates:

Rokat STP

- Total Pond Volume: **83,239 cum**
- Total Pond Area: **40,276 sqm**
- Quantity of drain water to be treated: **15 MLD**
- **Estimated Cost of Project: Rs. 3.55 Cr.**
 - Inlet, screen, wet well and pumping: Rs. 1.52 Cr.
 - Pond structure & Outlet Discharge: Rs. 2.03. Cr.

Meherpali STP

- Total Pond Volume: **46,629 cum**
- Total Pond Area: **27,665 sqm**
- Quantity of drain water to be treated: **15 MLD**
- **Estimated Cost of Project: Rs. 2.72 Cr.**
 - Inlet, screen, wet well and pumping: Rs. 1.50 Cr.
 - Pond structure & Outlet Discharge: Rs. 1.22. Cr.

Basuaghai STP

- Total Pond Volume: 12,136 cum
- Total Pond Area: 8,747 sqm
- Quantity of drain water to be treated: 4 MLD
- **Estimated Cost of Project: Rs. 1.21 Cr.**
 - Inlet, screen, wet well and pumping: Rs. 0.77 Cr.
 - Pond structure & Outlet Discharge: Rs. 0.44. Cr.

Kochilaput STP

- Total Pond Volume: **70,486 cum**
- Total Pond Area: **42,326 sqm**
- Quantity of drain water to be treated: **10 MLD**
- **Estimated Cost of Project: Rs. 2.53 Cr.**
 - Inlet, screen, wet well and pumping: Rs. 1.27 Cr.
 - Pond structure & Outlet Discharge: Rs. 1.26. Cr.

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 OWS & SB, BBSR

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2. Water Rejuvenation Expert, Mr. Anand recommended that the levels and flow of water will have to be assessed carefully to help avoid the usage of pumping systems, which would lead to reduction in CAPEX and OPEX.
3. The Principal Secretary to Govt., H & UD Dept. advised to check if flow of drain water to the proposed pond system in the vacant areas of STPs by gravity is feasible in order to avoid recurring costs.
4. It was decided that the further discussions to be done with Mr. Anand shall be concluded at the earliest to finalise the design approach and detailed estimates prepared accordingly for submission to the government.
5. It was decided that the selection of agency for execution of the projects will be done by WATCO with a target date of end of August-2023.

(Action: EIC OWSSB, WATCO)

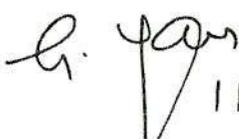
B. Rejuvenation of water body in Lake Zone-I, Lake Zone-III of drain No. 10 and waterbody at Utkal University along Drain No. 4

1. Lake Zone I (Drain 10): Development of the pondage area is being taken up under CSR and the development of promenade area was discussed and informed that the designs of the waterbody portions of all 3 locations have been vetted by the Waterbody Rejuvenation Unit (WRU). It was informed that the design shall focus on greenery and public amenities and the defunct equipment and buildings in the vicinity shall be removed. It was advised to provide facilities for families to share a meal together in a natural environment with a view of the waterbody.
2. Lake Zone III (Drain 10): It was suggested that the parking facilities to be provided be designed to cater to the lake zone portion as well as the crematorium in the vicinity. Mr. Anand suggested that the waterbody portion can be extended on either side by 10-15% keeping due distance from the railway tracks beyond the overflow weir and the remaining area be planted with native fruit bearing trees.
3. Restoring Blueways Project in Drain – 04 (Utkal University) – It was discussed that this area is free from any major hindrance and due to the good slope and drainage in the area it would be possible to take up this activity in the monsoon season too. The proposed development was discussed, and Mr. Anand suggested that additional architectural structures such as gazebos may be avoided and replaced with trees that provide shade for a natural look around the waterbody and economy of cost.
4. The total cost of projects proposed as per the DPRs presented is about Rs. 62 Cr.
5. Status of funds BDA available towards stamp duty was enquired. It was decided that BDA will submit a proposal to the H & UD Dept. for balance funds to implement the proposed projects.

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Engineer-in-Chief,
OWS & SB, BBSR

(Action: BDA)


11/7/23

C. Sewerage connections of House Holds in non-slum and slum areas of Bhubaneswar

1. It was decided that since sewerage system is implemented in Bhubaneswar, all the households in non-slum and slum areas are to be connected to the sewerage system.
2. BMC was requested to provide survey data of all the slums to WATCO immediately.
3. WATCO shall prepare DPR for sewerage connections in slum and non-slum households within 2 months.
4. WATCO will start implementing sewerage connection in households of 10 to 15 slums where LRC has been distributed as a pilot within 2 weeks. Two nos. of slums where the implementation level is difficult considering the topography are to be included in the pilot.
5. Since the number of water supply connections in Bhubaneswar have been determined accurately, WATCO should estimate the nos. of sewerage connection of households in non-slum areas accordingly in order to prepare the DPR.
6. It was decided that the tender for preparation of DPR for sewerage connection in slum households shall be published within 2 weeks.

(Action: BMC/ WATCO)

The meeting ended with thanks to and from the Chair.

G. Yous 11/7/23
Principal Secretary to Govt.,
Housing & Urban Development Dept.
Odisha

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**Engineer-in-Chief,
OWS & SB, BBSR**



Orissa Water Supply & Sewerage Board

Satyanagar, Bhubaneswar-751 007

Phone: (0674) 2571185, e-mail : eicowssb@gmail.com

No. 2796 /dt. 7.8.2023 (WR)

To

The Municipal Commissioner, BMC, Bhubaneswar
Chief Executive Officer, WATCO, Bhubaneswar
CE-cum-Additional Secretary to Govt., H&UD Deptt.
Chief General Manager, PC, IDCO
Chief District Medical Officer, Khordha
The Senior Scientist, ORSAC
General Manager, BSCL, Bhubaneswar
Assistant Town Planner, BDA, Bhubaneswar
Regional Office, SPCB, Bhubaneswar
Sri Cherysh Karuvely, PMU, PHEO
M/s S.M. Consultant, Bhubaneswar

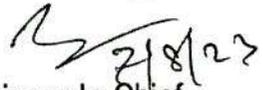
Sub: Task Force Meeting held on 29.07.2023 for abatement of pollution of River Daya.

Sir,

With reference to the above, it is to enclose herewith the approved minutes of meeting held on **29th July, 2023** under the Chairmanship of Vice Chairman, BDA, Bhubaneswar for taking further necessary follow up action.

Yours faithfully,

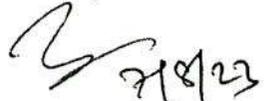
Encl: As above


Engineer-In-Chief

Memo No. 2797 /dt. 7.8.2023 (WR)

Copy forwarded to P.S to Vice Chairman, Bhubaneswar Development Authority for kind information of the Vice Chairman, BDA.

Encl: As above


Engineer-In-Chief

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Engineer-in-Chief,
OWS & SB, BBSR

MINUTES OF MEETING

288

Date : 29th July 2023 at 5:30 PM

Venue : Conference Hall, BDA, Bhubaneswar

Participants :

1. Sri Balwant Singh, Vice Chairman, BDA, Bhubaneswar
2. Sri Prasanta Kumar Mahapatra, Engineer-in-Chief, OWSSB, Bhubaneswar
3. Sri Suwendu Kr. Sahu, Additional Commissioner, BMC
4. Sri Sarat Chandra Mishra, COO, WATCO
5. Ms. Shibani Sahoo, GM, WATCO
6. Dr. Manuranjan Sahu, GM, BSCL
7. Sri Sambit S Mallick, ATP, BDA
8. Ms. Bagmi Khuntia, Design Lead, PGMC, IDCO
9. Sri Bhupender Singh, PGMC, IDCO
10. Sri Suresh Kumar Samal, ESNO, BSCL
11. Sri Kailsh Lenka, IDCO WS-1
12. Dr. S Giri, RO, SPCB, Odisha
13. Sri Devidutta Khandual, Dy. Manager, MSME-1, IDCO
14. Sri Md. Saif Ahmed, IDCO
15. Sri Karunakar Sahu, CE cum Additional Secretary, H& UD Department
16. Sri B C Tripathy, CGM PC, IDCO
17. Sri Ashok Kumar Mishra, CGM, IDCO
18. Dr. S Sundaray, on behalf of CDMO, Khordha
19. Ms. Neha Rajput, on behalf of CDMO, Khordha
20. Sri Ravi Pushkar, Gistech
21. Dr. S D Sahu, Senior Scientist, ORSAC
22. Ms. Susmita Jena, ORSAC
23. Sri Cherysh Karuvely, PMU, PHEO
24. Sri Sudip Banik, PMU, PHEO
25. Representative of S.M Consultant

Agenda: City Coordination Committee/Task Force Meeting for Abatement of Pollution of River Daya.

The key points discussed during the review meeting are as follows:

1. Survey of IEs under IDCO and categorization by SPCB, Odisha

PGMC IDCO apprised that survey of various IEs under IDCO has been started and approximately 400 units have been surveyed so far. Vice Chairman, BDA enquired about the current status of categorization of various units by SPCB, Odisha. IDCO informed that a total no. of 1532 units in 4 IEs have been identified out of which 523 nos. fall under the categories, working and partially working.

Furthermore, out these 523 units, 154 units have CTOs/CTEs and the balance 369 units don't have CTOs/CTEs. Vice Chairman, BDA directed Environment Division IDCO to issue notice to those non-complying units. Additionally, it was also decided that any working units beyond the current 523 must be identified as a part of the survey being conducted by IDCO by

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5th August 2023 and shared with SPCB, Odisha. SPCB, Odisha was requested to share the list of applicants who have not received the CTOs/CTEs yet by 07th August 2023. 289

[Action: IDCO, SPCB, Odisha]

2. Waste Management Status and additional requirements

It was informed that out of 154 units, 46 units (food processing, seafood processing and automobile industries) are in the red category. VC, BDA instructed IDCO to identify the industrial units which require STPs as per their categorization and furnish the data of units whether they currently have STPs or not, by 31st August 2023. The current frequency of audits / inspections of these units was enquired and IDCO requested to furnish a report regarding the working condition of the STPs in these units by 14th August 2023.

Details of units which were allotted but currently not in use / abandoned / misused / locked and the waste being accumulated in such units are to be recorded by IDCO and notices issued to non-compliant parties. Data of the notices issued with photographic evidence is to be presented during the next meeting. IDCO was requested to compile and analyse the results of the survey data.

It was further discussed that analysis of waste management status in educational and IT institutions on IDCO plots is to be performed as they have mixed usage and waste generation. Appropriate treatment of different types of wastes from these units shall be ensured. For the units which are not capable / not obliged to provide waste management system within their units,

It was proposed to appoint an NABL accredited third party agency to propose measures and infrastructure. CGM, IDCO apprised that MoU by IDCO with BMC for waste collection charges is in draft stage and will be finalized by 31st August 2023. It was apprised that BMC require land in all the 4 IEs for processing of wastes generated, land area can be of smaller size (around 1 Acre). BMC has requested IDCO to provide the details of unused and misused plots which can be converted for this purpose by 15th August 2023.

[Action: IDCO]

3. Sewerage Connections in IDCO area

The status of sewerage network in IDCO areas was enquired. CGM, IDCO apprised that upgradation of sewerage network in Mancheswar industrial area has been taken up and planning for construction of a STP is in progress. It will be further connected to the city sewerage network once it is operational.

It was suggested that apart from Mancheswar, the survey and plan for sewerage network in all the other Industrial Estates is to be taken up immediately. Additionally care should be taken to ensure that no industrial effluents are disposed into the city sewerage network.

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4. Biomedical Waste Collection & Disposal

Vice Chairman, BDA enquired Additional Director, Public Health office, Khordha (representative of CDMO, Khordha) about the number of facilities (ward-wise) registered under Clinical Establishment Act and whether it matches the data of Medical Establishments available with BMC. A report regarding the same to be shared by 08th August 2023.

Furthermore, detailed data of the establishments which have applied for registration and are yet to receive it is to be furnished as well.

Representative, CDMO Khordha apprised that a total of 369 units: hospitals, clinics, nursing homes & pathology labs are registered at CDMO office. It was discussed that extensive survey of all the medical establishment shall be done by BMC and notice to be issued to the unregistered establishments.

Furthermore, it was informed that waste collection and disposal arrangement of all the 369 registered establishments is currently being done. Vice Chairman, BDA asked to provide a category wise monthly report regarding the volume of waste collection as per OPD / IPD standards and the list of units against which action has been taken by CDMO office, Khordha for giving less waste to tagged plant.

It was also informed that currently as per NGT order, all the 34 units under BMC jurisdiction having more than 30 beds must have STPs and the same are presently being inspected on a yearly basis. It was directed that the frequency of audit should be increased going forward and a policy for inspection is to be worked out. Vice Chairman, BDA asked for presence of permanent representative of CDMO, Khordha in next meeting onwards in this regards.

[Action: Office of CDMO, Khordha]

5. Sewerage connections in Slum and Non-Slum areas

WATCO informed that that presently the 5 nos. STPs in BMC area with 184 MLD capacity currently, are treating around 38 MLD, 20.65% utilization.

Connections for Private / Non-slum areas: WATCO apprised that DPRs of all the private / non-slum sewerage connections are being finalized. The final presentation regarding the same shall be shared by WATCO by within a week and the final proposal will be presented to the Government by 7th August 2023. A total of 77,257 sewerage connections for private / non-slum households are proposed to be connected with an estimated cost of INR 119 Cr.

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Connections for slum areas: WATCO informed analysis of survey data is under progress, there are 1,03,000 households approximately which may require new sewerage connection in the slum areas.

Sewerage Network: WATCO was instructed to ensure the completion of balance network connections as per the timelines conveyed to the end users and strictly adhere to them. Daily progress monitoring of priority projects such Dumduma link is to be done. Status of uncovered areas and the way forward was also discussed during the meeting, GIS mapping of these areas are to be completed on as soon as possible.

BMC was requested to inspect and ensure that no major sewerage pipes are connected to the existing drains. Details of all the entities apart from households not complying the same and discharging liquid waste directly to the drains without STPs, are to be furnished with the help of ward officers of BMC.

[Action: WATCO, BMC]

6. Drains and Naala water improvement / Waterbody Rejuvenation

It was informed during the meeting that for tendering process and on boarding of an agency for ecological treatment of drains and nallah on the course of Gangua is to be finalized by 15th September 2023. Drain 7, Fishery Pond projects are to be expedited post monsoon season. Lake zone 2 land ownership details to be obtained for survey regarding waterbody rejuvenation. It was informed that additional 5 Acre land belonging to GA near the origin of Prachi River is to be considered for ecological rejuvenation

[Action: BMC, WRU]

7. Land ownership / RI details along the course of Gangua Naala

VC, BDA instructed that the following details of the areas along the course of Gangua Naala and the 11 drains up to Daya River are to be expedited:

- Government land or Private land as per revenue records (plot-wise)
- Under CDP 2010, Government land or Private land (plot-wise)
- LiDAR survey data to be super imposed as per the current construction status along with type of construction and government / private ownership (plot-wise)

ATP BDA apprised that land ownership details of all mouzas except Nayapalli has been received and super imposed map is further required to assess the current status. The details will be finalized by 10th August 2023. Senior Scientist, ORSAC informed that they will provide data by third week of August 2023.

[Action: BDA, ORSAC]

8. Sewage treatment for Housing Apartments

It was informed that Data regarding housing apartments in BMC area which have received building plan permissions are supposed to have their own STPs or septic tanks is to be obtained

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from BDA/ BMC Planning Sections. Then ward-wise meetings are to be organised to review whether:

- Those housing apartments / colonies are adhering to the standard STP norms
- Functional condition of STP, if present.
- If not STP, then they are connected to the sewerage network or not.
- If not connected to sewerage network, record of when was the last time cesspool vehicle was used to clear the septic tanks

[Action: BMC,BDA]

The meeting ended with thanks to and from the Chair.



Chairperson, City Coordination
Committee & Vice Chairman, BDA

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**Engineer-in-Chief,
OWS & SB, BBSR**

MINUTES OF MEETING

Date : 10th August 2023 at 6:30 PM
 Venue : Conference Hall, BDA, Bhubaneswar
 Participants :

Sri G. Mathi Vathanan, Principal Secretary, H&UD Deptt.
 Sri Balwant Singh, Vice Chairman, BDA
 Sri Vijay Amruta Kulange, Commissioner, BMC
 Sri Pradipta Kumar Swain, Chief Executive Officer (CEO), WATCO
 Sri Prasanta Kumar Mahapatra, EIC, OWSSB
 Sri Jaladhar Swain, Director, PMC WATCO
 Sri Sarat Mishra, COO cum GM WATCO Bhubaneswar-I
 Sri Manoranjan Sahu, GM (Special Project), Bhubaneswar Smart City
 Sri Kausika Dhal, Engineer Member, BDA
 Sri Goutam Chandra Das, SE, Drainage, BMC
 Sri G S Bhuyan, Planning Member, BDA
 Sri Chinmay Tripathy, PM, JICA
 Sri Cherysh Karuvely, PMU
 Sri Sudip Banik, PMU

Agenda: Principal Secretary Review of City Coordination Committee / Task Force for Save Daya Mission

 The Vice Chairman, BDA welcomed all the participants, and the meeting agenda was briefed along with the status of key action points from the last review (dt. 08th July 2023).

The Key Points from review meeting are as follows:

1. Pond treatment system in vacant land of STPs

Fund Allocation:

Vice Chairman, BDA apprised about the proposals for 4 pond treatment projects in the vacant land of STPs at Meherpalli, Basuaghai, Kochilaput & Rokat with a combined capacity of **44 MLD and estimating to INR 25.36 Cr.** It was decided that these projects shall be taken up by utilizing the funds available with WATCO initially and can later be reimbursed by funds under AMRUT 2.0.

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The status of project execution plan and WATCO was requested to complete the tender and mobilisation process for all the 4 projects by mid-October '23 and target completion of the projects by mid-February '23.

[Action by: WATCO]

2. Waterbody Rejuvenation Projects in Bhubaneswar

The progress of following waterbody rejuvenation projects under BDA and Bhubaneswar Smart City Limited were apprised:

Drain 10 – Lake Zone I: It was conveyed that the treatment portion has been completed other than the diversion portion and the lake portion waterbody work taken up under CSR is in progress, for the plaza development and waterbody augmentation works. The tender is to be opened by 22nd August 2023 and the executing agency shall be on-boarded by the end of August 2023. The completion timeline is 6 months, but it will be targeted to complete by January 2023 by expediting the works.

Drain 10 – Lake Zone II: On hold because of encroachments and rehabilitation requirements.

Drain 10 – Lake Zone III: For Plaza development, it was conveyed that the technical bid opening has been completed, and 4 agencies have participated. The contract shall be awarded within a week. The tender for treatment portion, forest park and waterbody under BDA has been invited with a deadline for bid submission as 20th August 2023.

Drain 4 – Vani Vihar Waterfront Park: The project includes water treatment, waterbody augmentation and park. Design and DPR have been completed and tender have been invited with a deadline for bid submission as 20th August 2023.

Commissioner, BMC explained about the progress of the projects under BMC:

Drain 7 – Spring Tank: Minor activities are in progress due to water logging at site on account of the monsoon, De-watering will be done, and the balance excavation work expedited. It was informed that the diversion of airport drain, and construction of embankments are on the verge of completion. It was conveyed that the targeted timeline for completion is October 2023.

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Currently the progress is slower due to the monsoon but that the desired progress will be achieved as soon as the weather improves.

Fishery Pond, Laxmisagar near Drain 5: Currently the work has been put on hold due to the monsoon and work is set to start towards the end of September and targeted completion is December 2023.

Drain 10, Nayapalli Pond Haja: The Waterbody has been ecologically restored and drain diverted.

[Action By: BDA, BSCL, BMC]

3. Strategy for Sewage treatment Status for Institutional, Commercial and Residential buildings

The provision of sewerage connections in Institutional, commercial and residential buildings was appraised and it was informed that BDA will be conducting a detailed survey of all such entities. The survey will include the following checks:

- Whether the commercial / residential buildings are adhering to the standard STP norms
- Functional condition of STP, if present
- If not STP, are they connected to the sewerage network or not
- If not connected to sewerage network, record of when was the last time cesspool vehicle was used to clear the septic tanks

It was further decided that for the survey, appointment of the survey agency or Jalasathis, or any government institute or a private entity through due tendering process may be considered and onboarded within a month.

[Action By: BDA]

4. Biomedical Waste Collection & Disposal

The status and challenges with biomedical waste being generated by various hospitals, clinics, nursing homes & pathology labs and the current status of collection and disposal was discussed. It was further appraised that the medical practitioners operating privately at their residences must also be registered under CDMO office and must comply with the biomedical waste disposal norms.

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 QWS & SB, BBSR**

An exhaustive survey is being conducted by BMC to identify the unregistered medical establishments. Based upon this survey, CDMO office shall be instructed to complete the registration of the balance establishments and take necessary actions against those violating the norms. It was recommended that the data collection of the medical establishments can be by Swachh Sathis and further corroborated by the ward officers of BMC and then their services can be utilized to conduct regular audits and heavy penalties be imposed on the non-compliant establishments. A mechanism for incentivizing the Swachh Sathis for conducting these audits is to be worked out.

It was requested that the survey be completed within a month by September 2023 and BMC Commissioner was requested to conduct a follow-up meeting with CDMO and monthly meeting schedule be prepared for regular review.

[Action By: CDMO, BMC]

5. Industrial Waste

It was apprised that survey of Industrial Units and classification of all waste generators in IDCO area is under progress and further scrutiny of the findings will be done to ensure 100% compliance.

[Action By: IDCO]

6. Land Ownership / RI details of areas along the course of Gangua Nallah

It was informed that BDA is currently working on the Land Ownership / RI details of areas along the course of Gangua Nallah and the Drains that empty out into it. BMC conveyed that Section 288 will be applied wherever required for land acquisition as per CDP and timeline for completion of land identification by BDA is 25th August, 2023.

[Action By: BDA, BMC]

7. Sewerage connections in Slum and Non-Slum areas

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CEO, WATCO informed that the non-slum data has been analysed and per connection estimate is approximately INR 28,432. There are 53,471 nos. of connections in the non-slum areas that is targeted to be completed within a year.

It was recommended that the investment for the sewerage infrastructure be borne by the state and then the expenditure incurred towards the sewerage connections can be recovered from the consumers over a period of time with Discount provisions for consumers who pay a bulk amount in advance or alternatively provision for annual increment could be incorporated to reduce the timeline for payment in instalments.

WATCO was advised to get the data related to slums at different locations from Jaga Mission and prepare the DPR for the same. The DPRs for all Slums within BMC area shall be completed within 6 months and Pilot projects be taken up in around 15 slums in Bhubaneswar with a target to complete within the next 6 months.

[Action By: WATCO]

The meeting ended with thanks to and from the Chair.

h. yau
25/8/23
Principal Secretary,
H&UD Department, Govt. of Odisha

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[Signature]
Engineer-in-Chief,
OWS & SB, BBSR